

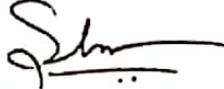
**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

Original Application No. 177 of 2020 (SZ)

Tribunal on its own motion-SUO MOTU
Based on the News item in the Hindu Newspaper,
Chennai Edition dated 07.09.2020, "illegal road in
Sanctuary poses threat to wildlife"

..... Applicant

- 1) Ministry of Environment, Forest and Climate Change,
government of India,
Rep. by its Secretary,
Indira Paryavaran Bhawan,
Jorbagh Road,
New Delhi 110 003.
- 2) The Secretary to Govt. of Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George, Chennai, Tamil Nadu -
600 009.
- 3) Department of Environment,
Rep. by its Director,
No. 1, Jeenis Road, Panagal Building, Ground
Floor, Saidapet,
Chennai 600 015.
- 4) Principal Chief Conservator of Forests,
& Head of Forest Force,
Department of Forests,
Panagal Maaligai, No.1, Jeenis Road,
Saidapet, Chennai 600 015.
Department of Geology and Mining,
- 5) Grizzled Squirrel Wildlife Sanctuary,
Rep. by its Wildlife Warden,
Madurai Road, Pillaiyarnathan Post,
Srivilliputhur 626 101.


Wildlife Warden
Grizzled Squirrel
Wildlife Sanctuary
Srivilliputtur

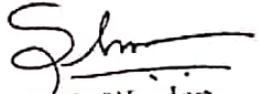
- 6) The District Collector,
Virudhunagar District,
First Floor,
Collectorate,
Sattur Road,
Virudhunagar 626 002.
- 7) District Forest Officer,
Virudhunagar District,
Social Forestry Division, District Collector
Office Campus, Virudhunagar 626 002.
- 8) The Tahsildar,
Rajapalayam Taluk,
Ayyanar Kovil road, RJPM Avarampatti,
Rajapalayam,
Tamil Nadu 626 117.

..... Respondent(s)

COUNTER AFFIDAVIT FILED BY THE 5TH RESPONDENT

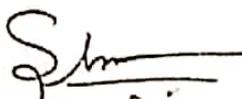
I P.Muhammed Shabab. IFS , S/o. Aboobacker aged 33 years working as Wildlife Warden, Grizzled Squirrel Wildlife Sanctuary, Srivilliputhur, Virudhunagar District solemnly affirms and sincerely state as follows :-

1. It is respectfully submitted that, I am the 5th respondent herein and I am well acquainted with the facts of the case based on records. Hence I am filing this Affidavit and on behalf of the 4th respondent also.
2. It is respectfully submitted that, Srivilliputhur Grizzled Squirrel Wildlife Sanctuary lies in the Western Ghats falling in the revenue districts of Virudhunagar and Madurai. This forest area with an extent of 476.65 Sq Km

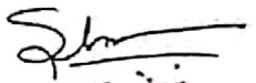

Wildlife Warden
Grizzled Squirrel
Wildlife Sanctuary
Srivilliputtur

was declared as a sanctuary in G.O. Ms. 399 Environment and Forests (FR.V), dated, 26-12-1988.

3. It is respectfully submitted that, as per S.O. No. 3974 (E) Ministry of Environment, Forest and Climate Change, Government of India dated: 30.10.2020 the final Eco sensitive zone notification of Grizzled Squirrel Wildlife Sanctuary, Srivilliputtur was published. (**Annexure-1**). The locality of eco sensitive zone is varying from zero kilometres (due to Inter-state boundary) to 6.2 kilometres around the boundary of Srivilliputhur Grizzled Squirrel Wildlife Sanctuary in the State of Tamil Nadu.
4. It is respectfully submitted that, the present application has been Suo-Motu registered by Hon'ble National Green Tribunal, Southern Zone on the basis of the newspaper report published in The Hindu Newspaper Chennai Edition dated, 07.09.2020 under the caption "*Illegal road in Sanctuary poses threat to wildlife*". "It is alleged in the paper report that a private party is constructing a road through Grizzled Squirrel Wildlife Sanctuary at Srivilliputhur, without getting any permission from the concerned authorities.
5. It is respectfully submitted that, In order to ascertain facts on the ground, the Hon'ble NGT (SZ) vide its Order dated 17.09.2020 in Application No 177 of 2020 has appointed a joint committee comprising of 1) *a Senior Officer from Ministry of Environment, Forest and Climate Change (MoEF& CC), Regional Office, Chennai* 2) *a Senior Officer not below the rank of Chief Conservator of Forests designated by the Principal Chief Conservator of Forests& Chief Wildlife Warden (CWLW), Tamil Nadu* 3) *the Wildlife Warden, Grizzled Squirrel Wildlife Sanctuary and the* 4) *District Collector, Virudhunagarto* inspect the area in question and submit a factual as well as action taken report, if there is any violation found. It is respectfully submitted that, on 20.10.2020, all the members of the Joint Committee has inspected the Rajapalayam-Ayyanarkoil road to Ammathoppu road and collected the factual details.


Wildlife Warden
Grizzled Squirrel
Wildlife Sanctuary
Srivilliputtur

6. It is respectfully submitted that, as regards para 2 of the Hon'ble National Green Tribunal order, the road mentioned is Rajapalayam – Ayyanarkoil road to Ammathoppu road which is a village panchayat road having code no. R232 with a length of 4.7 Kms (0/0 to 4/7 Kms) under Rural Development and Panchayat Raj Department, Virudhunagar District. The location map and photographs of the road is submitted as **Annexure-II and III**. The report of the Block Development officer, Rajapalayam regarding the status of the road and certified copy of road register is submitted as **Annexure-IV**. The road is located outside Grizzled Squirrel Wildlife Sanctuary, Srivilliputtur area but falling in the eco sensitive zone of the sanctuary. Out of the 4.7 Kms, from starting point to a length of 1.5 Km was upgraded to black topped surface during 2017-18 under Tamil Nadu Rural Road Infrastructure Scheme (TNRRIS 2017-18 A.S.No. C6/ 1123/2018 dated: 22.03.2018) **Annexure-V**.
7. It is respectfully submitted that, as regards para 2 of the Hon'ble National Green Tribunal order, District Collector, Virudhunagar in Proceedings No. C6/2986-06/2019 dated : 06.07.2020 (**Annexure VI**) has issued the work order for the strengthening of the Rajapalayam – Ayyanarkoil road to Ammathoppu road to a length of 3.20 Km under the scheme of NABARD – XXV -06/2019-20 for a sum of Rs. 108.96 Lakhs. The estimate of “**Improvement to the road from Rajapalayam – Ayyanarkoil road to Ammathoppu road Km 1/5 to 4/7 (R232)**” is submitted (**Annexure VII**). The work was allotted to M/s. Lakshmi Constructions, Rajapalayam. The construction agency had initiated preliminary works such as placing of soil on both sides of the existing path outside the Sanctuary.
8. It is respectfully submitted that, as regards para 3 of the Hon'ble National Green Tribunal order, **Rajapalayam – Ayyanarkoil road to Ammathoppu road Km 1/5 to 4/7 (R232)** is an existing village panchayat road with mud surface being utilised by the farmers whose farm lands are situated in this area for

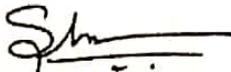

Wildlife Warden
Grizzled Squirrel
Wildlife Sanctuary
Srivilliputtur

transporting their farm inputs such as agricultural implements, fertilizers etc., and transporting their farm products / crop yields to the nearby towns for marketing.

It is submitted that the locality of the road is adjoining by the sanctuary; the possibility of wild animals straying on the road is there. Hence the improvement of the road without black topping may be considered.

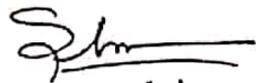
9. It is respectfully submitted that, as regards para 4 of the Hon'ble National Green Tribunal order, the District Collector, Virudhunagar has issued proceedings (C.No. 138210, 138212, 138214, 138234, 138240, 138314, 138317, 138349/ 2019 dated 17.09.2019, 189582/2019 dated :17.10.2019 and 189582/2019 dated :29.10.2019) for the construction of Eleven (11) span culverts on the road for channelling the water flow and stabilizing the soil by reducing the soil erosion and arresting the formation of gullies in the existing mud road under the scheme Mahathma Gandhi Rural Employment Guarantee scheme (MGNREGS) 2019-20. Block Development officer, Rajapalayam has issued work order for the same as per C.No. B5/2865/2018 dated. 18.09.2019 (Annexure VIII). As per the proceedings, 8 numbers of span culverts was constructed on the road.

10. It is respectfully submitted that, as regards para 5 of the Hon'ble National Green Tribunal order, **Rajapalayam – Ayyanarkoil road to Ammathoppu road Km 1/5 to 4/7 (R232)** is existing village panchayat road with mud surface being utilised by the farmers whose farm lands are situated in this area for transporting their farm inputs such as agricultural implements, fertilizers etc., and transporting their farm products / crop yields to the nearby towns for marketing. As per the report of Deputy Director, Agriculture Department, Virudhunagar there are 110 numbers of farmers possessing 124ha of farm lands being cultivated, (Annexure IX). The end point of the road is private farm lands and the cropping pattern is long term crops such as coconut, lemon, mango etc, . The farmers are not living in this locality. Some of the


Wildlife Warden
Grizzled Squirrel
Wildlife Sanctuary
Sivilliputtur

farmers possessing the farm lands in this area have given their land to the government for laying the road (Annexure -X), hence the allegation in this point is not proved.

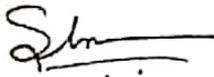
11. It is respectfully submitted that, as regards para 6 and 7 of the Hon'ble National Green Tribunal order, based on the complaint received regarding improvement of road, the Wildlife Warden has instructed Assistant Conservator of Forests/ Forestry Extension officer, Srivilliputtur to inspect the particular location and submit a detailed report. Based on the instruction of Wildlife Warden, Forestry Extension officer, Srivilliputtur and Forest Range officer, Rajapalayam has visited the location on 31.08.2020 and instructed the construction agency to stop the preliminary works until further orders. Wildlife Warden, Srivilliputtur visited the road works on 07.09.2020 and communicated the District Collector vide letter no. D/3981/2020 dated: 09.09.2020 to instruct the user agency not to proceed with the work until further orders. (Annexure-XI).
12. It is respectfully submitted that, as regards para 6 and 7 of the Hon'ble National Green Tribunal order, Wildlife Warden, Srivilliputtur sent the copy of the above communication (D/3981/2020 dated: 09.09.2020) to the Project Director, DRDA, Virudhunagar also. The Project Director, DRDA, Virudhunagar has inspected the site on 17.09.2020. Wildlife Warden, Srivilliputtur conducted a meeting with Project Director, DRDA, Virudhunagar on 17.09.2020 in the office of Wildlife Warden, Srivilliputtur. Wildlife Warden, Srivilliputtur explained the Project Director, DRDA, Virudhunagar regarding the provisions in Eco sensitive zone notification of Grizzled Squirrel Wildlife Sanctuary and the necessity for complying those guidelines.


Wildlife Warden
Grizzled Squirrel
Wildlife Sanctuary
Srivilliputtur

13. It is respectfully submitted that, as regards para 10 and 11 of the Hon'ble National Green Tribunal order, the Rajapalayam- Ayyanarkoil to Ammathoppu road is an existing Village Panchayat Road (R232) located outside the Grizzled Squirrel Wildlife Sanctuary area but falling in the eco sensitive zone of the sanctuary. It is respectfully submitted that as per page no. 24, 25 and 26 of the Eco sensitive zone notification of Grizzled Squirrel Wildlife Sanctuary, activities inside the eco sensitive zone is categorised as (A). Prohibited Activities, (B). Regulated Activities and (C). Promoted Activities.

As per the Notification of eco sensitive zone of Grizzled Squirrel Wildlife Sanctuary, under Sl. No. 4. *List of activities prohibited or to be regulated within the Eco-sensitive Zone is prescribed.* Relevant activities pertinent to the construction and improvement of road activities are coming under activity No. 9 and 16. The extract and details of such activities and its description is given below;

Sl. No.	Activity	Description
B. Regulated Activities		
9.	Construction activities.	(a) No new commercial construction of any kind shall be permitted within one kilometre from the boundary of the Protected Area or upto extent of the Eco-sensitive Zone whichever is nearer; (b) Provided that, local people shall be permitted to undertake construction in their land for their use including the activities listed in sub paragraph (1) of paragraph 6 as per building byelaws to meet the residential needs of the local residents such as:


 Wildlife Warden
 Grizzled Squirrel
 Wildlife Sanctuary
 Sevilliputtur

		<p>(i) Widening and strengthening of existing roads and construction of new road.</p> <p>(ii) Construction and renovation of infrastructure and civic amenities;</p> <p>(iii) Small scale industries not causing pollution termed as per Classification done by Central Pollution Control Board of February 2016;</p> <p>(iv) Cottage industries including village industries; convenience stores and local amenities supporting ecotourism including home stays; and</p> <p>(v) Promoted activities listed in this Notification.</p> <p>(c) Provided that the construction activity related to small scale industries not causing pollution shall be regulated and kept at the minimum, with the prior permission from the competent authority as per applicable rules and regulations if any.</p> <p>(d) Beyond one kilometre it shall be regulated as per the Zonal Master Plan</p>
16.	Widening and strengthening of existing roads and construction of new roads.	Shall be done with mitigation measures, as per applicable laws, rules and regulation and available guidelines.

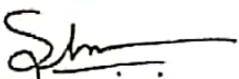
14. It is respectfully submitted that the Rajapalayam - Ayyanarkoil road to Ammathoppu road does not fall under the purview of Hill Area Conservation Authority (HACA), Tamil Nadu Hill Area Preservation Act, 1955 and Tamil Nadu Preservation of Private Forest Act 1949.


 Wildlife Warden
 Grizzled Squirrel
 Wildlife Sanctuary
 Srivilliputtur

15. It is respectfully submitted that, in order to monitor the activities in the eco sensitive zone, as per (page no. 26) of the notification a monitoring committee has been constituted by the central government for effective monitoring of the provisions of this notification under sub section (3) of section 3 of the Environment (Protection) Act 1986 (29 of 1986) comprising the following namely:-

1.	The District Collector, Virudhunagar	Chairman
2.	Revenue Divisional Officer, Sivakasi	Member
3.	District Revenue officer, Virudhunagar	Member
4.	A representative of Non-government organisation working in the field of wildlife conservation to be nominated by State Government	Member
5.	An expert in Biodiversity nominated by the State Government	Member
6.	An expert in Ecology and Environment to be nominated by the State Government	Member
7.	A representative from State Public Works Department	Member
8.	Wildlife Warden, Srivilliputhur	Member Secretary

16. It is respectfully submitted that Wildlife Warden, Srivilliputtur / Member Secretary of the monitoring committee has nominated three expert members (Sl.No. 4, 5, 6) and sent the communication for the concurrence of District Collector, Virudhunagar vide this office ref.no. 655/2011 D dated: 17.09.2020. The District Collector, Virudhunagar has issued his concurrence and nominated a representative from the Public Works


 Wildlife Warden
 Grizzled Squirrel
 Wildlife Sanctuary
 Srivilliputtur

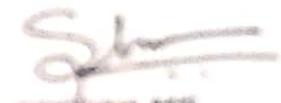
Department. The proposal has been forwarded for the approval of the competent authority.

In view of the above reasons and circumstances explained it is humbly prayed that the Hon'ble National Green Tribunal may be pleased to accept the Affidavit and render justice.

Solemnly affirmed at Srivilliputhur.

On this the _____ day of November, 2020

and signed his name in my presence.


BEFORE ME
Wildlife Warden
Central Division
Wildlife Sanctuary
Srivilliputhur



भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)

PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 3580]

नई दिल्ली, शुक्रवार, नवम्बर 01, 2019/कार्तिक 10, 1941

No. 3580]

NEW DELHI, FRIDAY, NOVEMBER 01, 2019/ KARTIKA 10, 1941

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 30 अक्टूबर, 2019

का.आ. 3974(ब).—एक प्रारूप अधिसूचना भारत के राजपत्र, असाधारण में भारत सरकार के पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय की अधिसूचना सं. का. आ. 3363(अ), तारीख 9 जुलाई, 2018 द्वारा प्रकाशित की गई थी जिसमें ऐसे सभी व्यक्तियों से, जिनके उससे प्रभावित होने की संभावना थी, उस तारीख से, जिसको उक्त अधिसूचना से युक्त राजपत्र की प्रतियां जनता को उपलब्ध करा दी गई थीं, साठ दिन की अवधि के भीतर आक्षेप और सुझाव आमंत्रित किए गए थे;

और, उक्त प्रारूप अधिसूचना से युक्त राजपत्र की प्रतियां जनता को तारीख 9 जुलाई, 2018 को उपलब्ध करा दी गई थीं;

और, प्रारूप अधिसूचना के उत्तर में व्यक्तियों और पणधारियों से कोई भी आक्षेप और सुझाव प्राप्त नहीं हुए;

और, श्रीविल्लीपुथुर गिज़लड गिलहरी वन्यजीव अभयारण्य पश्चिमी घाटों के अंतर्गत आने वाले तमिलनाडु के विरुधुनगर और मदुरई राजस्व जिलों के अक्षांश 09° 23' 37.77" से 09° 47' 48.74" उ और देशांतर 77° 20' 24.68" से 77° 47' 17.50" पू के बीच स्थित है। इस क्षेत्र को कुल क्षेत्र 476.65 वर्ग किलोमीटर के साथ जी.ओ. एम.एस. 399 में पर्यावरण और वन (एफआर.वी) तारीख 26-12-1988 को अभयारण्य घोषित किया गया था, जिसमें श्रीविल्लीपुथुर में अभयारण्य मुख्यालय के साथ विरुधुनगर जिला के राजापलयाम और श्रीविल्लीपुथुर तालुक में रिजर्व वन और मदुरई जिला के पेराईयुर तालुक में सपतुर रिजर्व वन शामिल हैं;

और, श्रीविल्लीपुथुर गिज़लड गिलहरी वन्यजीव अभयारण्य जैव विविधता भू-दृश्य के दो विशिष्ट भौगोलिक क्षेत्रों, तमिलनाडु और केरल के पश्चिमी घाट का मिलन स्थल है। यह पेरियार हाथी रिजर्व में हाथी संरक्षण कार्यक्रम के लिए महत्वपूर्ण भू-दृश्य है। इस वन्यजीव अभयारण्य से जुड़े हुए आसपास के संरक्षित क्षेत्रों और वृहत समीप वनों में लुप्तप्राय प्रजातियों की विविध विविधता जैसे गिज़लड गिलहरी, हाथी, बाघ, तेंदुआ, नीलगिरी ताहर, गौर, शेर पूंछ मैकक आदि हैं।

31	सुन्दराजाजीराम	श्रीविल्लिपुथुर	विरुधुनगर	09 43 33	77 47 30
32	सैथुर मेट्टुगट्टी	श्रीविल्लिपुथुर	विरुधुनगर	09 41 71	77 44 07
33	मुथुगामगीपुरम	श्रीविल्लिपुथुर	विरुधुनगर	09 41 03	77 43 78
34	उत्तर देवदानम	श्रीविल्लिपुथुर	विरुधुनगर	09 30 42	77 43 59
35	दक्षिण देवदानम	श्रीविल्लिपुथुर	विरुधुनगर	09 39 67	77 43 41
36	कोविल्लुर	श्रीविल्लिपुथुर	विरुधुनगर	09 39 15	77 43 36

उपाबंध V

की गई कार्रवाई की रिपोर्ट का रूप विधान.-

1. बैठकों की संख्या और तारीख ।
2. बैठकों का कार्यवृत्त: कृपया मुख्य उल्लेखनीय बिंदुओं का उल्लेख करें । बैठक के कार्यवृत्त को एक पृथक् उपाबंध में उपाबद्ध करें ।
3. आंचलिक महायोजना की तैयारी की प्रास्थिति जिसके अंतर्गत पर्यटन महायोजना भी है।
4. भू-अभिलेख में सदृश्य त्रुटियों के सुधार के लिए ब्यौहार किए गए मामलों का सारांश (पारिस्थितिकी संवेदी जोन वार) । ब्यौरे उपाबंध के रूप में संलग्न किए जाएं।
5. पर्यावरण समाघात निर्धारण अधिसूचना, 2006 के अधीन आने वाले क्रियाकलापों की संवीक्षा के मामलों का सारांश। ब्यौरे एक पृथक् उपाबंध के रूप में संलग्न किए जाएं।
6. पर्यावरण समाघात निर्धारण अधिसूचना, 2006 के अधीन न आने वाली गतिविधियों की संवीक्षा के मामलों का सारांश । ब्यौरे एक पृथक् उपाबंध के रूप में संलग्न किए जाएं।
7. पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 19 के अधीन दर्ज की गई शिकायतों का सारांश ।
8. कोई अन्य महत्वपूर्ण विषय ।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE NOTIFICATION

New Delhi, the 30th October, 2019

S.O. 3974(E).—WHEREAS, a draft notification was published in the Gazette of India, Extraordinary, *vide* notification of the Government of India in the Ministry of Environment, Forest and Climate Change number S.O. 3363(E) dated the 9th July, 2018, inviting objections and suggestions from all persons likely to be affected thereby within the period of sixty days from the date on which copies of the Gazette containing the said notification were made available to the public;

AND WHEREAS, copies of the Gazette containing the said draft notification were made available to the public on the 9th July, 2018;

AND WHEREAS, no objections and suggestions were received from persons and stakeholders in response to the draft notification;

WHEREAS, the Srivilliputhur Grizzled Squirrel Wildlife Sanctuary lies in the Western Ghats falling in the revenue districts of Virudhunagar and Madurai of Tamil Nadu between 09° 23' 37.77" to 09° 47' 48.74" N latitude and between 77° 20' 24.68" to 77° 47' 17.50" E longitude. The area was declared as a sanctuary in G.O. Ms. 399 Environment and Forests (FR.V) dated. 26-12-1988 with a total area of 476.65 Sq km, consisting Reserved Forests in Rajapalayam and Srivilliputhur Taluk of Viruhudnagar District and Saptur R.F in Peraiyur Taluk of Madurai District with the sanctuary headquarters at Srivilliputhur.

AND WHEAREAS, the Srivilliputhur Grizzled Squirrel Wildlife Sanctuary is the meeting place of two distinct geographical regions of bio diversity landscape Western Ghats of Tamilnadu and Kerala. It is an important landscape for elephant conservation programme in Periyar Elephant Reserve. Owing to its large contiguous forests and connectivity with adjoining protected areas, this wildlife sanctuary has wide varieties of endangered species such as Grizzled Squirrel, Elephant, Tiger, Leopard, NilgiriTahr, Gaur, Lion Tailed Macaque etc.,. The diversity of habitat has got an assemblage of several species of rare plants, invertebrates, fishes, amphibians, and reptiles. Srivilliputhur Grizzled Squirrel Wildlife Sanctuary has also got several species of endemic flora and fauna.

AND WHEAREAS, the Srivilliputhur Grizzled Squirrel Wildlife Sanctuary consists of various forest habitats like thorn forest, moist deciduous, dry deciduous, Semi evergreen, riverine forest, Grassland habitat and evergreen forest habitat. A wide variety of habitats can be seen from western to eastern part of the sanctuary. There is a rainfall gradient from west to east and the change in vegetation is believed to be as result of rainfall gradient. The eastern part of this sanctuary falls in the rain shadow region of Western Ghats. This region has got dry thorn forest and the vegetation type gradually changes from dry thorn forest to mixed moist forests.

AND WHEAREAS, the sanctuary has wide variety of flora and fauna. Examples of flora are Kundumani (*Abrus precatorius* L.), Siruthuthi (*Abutilon crispum* (L.) Medikus), Thuthi (*Abutilon indicum* (Link) Sweet.), Kari indu (*Acacia intsia* W & A), Karuvelam (*Acacia nilotica* (L.) Wild. ex Delile), Silavagai (*Acacia Sundra*), Enkai (Indu) (*Acacia torta*) etc. and example of fauna are Nilgiritahr (*Hemitragus shylocrus*), Grizzled Giant squirrel (*Ratufamacroua*), Malabar giant squirrel (*Ratufaindica*), Asian elephant (*Elephas maximus*), Gaur (*Bos frontalis*), Chital (*Axis axis*), Sambar (*Cervus unicolor*), Barking deer (*Muntiacus muntjak*), Mouse deer (*Moschiolameminna*), Jackal (*Canis aureus*) etc.

AND WHEAREAS, the avian diversity is wide and varied, around 220 species of birds of 61 families were identified in the first survey during December 2012 and 27 species were added during the survey of May 2015. The notable species are the rare Ceylon frogmouth, hitherto considered to be present only in parts of Kerala like Thattekad, Yellow throated bull hitherto considered to be eastern ghats specific, Malabar trogon and Indian cuckoo, Nineteen species of raptors indicating the potential of the habitat which has been underlined by sighting of Rufous bellied hawk eagle and Mountain hawk eagle.

AND WHEAREAS, some example of birds recorded in the sanctuary are Grey Francolin (*Francolinus pondicerianus*), Jungle Bush Quail (*Perdica asiatica*), Red Spurfowl (*Gallus padicea*), Grey Junglefowl (*Gallus sonneratii*), Indian Peafowl (*Pavocristatus*), Lesser Whistling Teal (*Dendrocygna javanica*), Bar-headed Goose (*Anser indicus*), Brahminy Duck (*Tadorna ferruginea*), Spot-billed Duck (*Anas boacilorchyncha*) etc.

AND WHEAREAS, the Srivilliputhur Grizzled Squirrel Wildlife Sanctuary is home to an amazing number of Butterflies. The presence of Butterflies is a bio-indicator of the health of the ecosystem in general and the micro-habitat in particular. Srivilliputhur Wildlife Division scores high on this scale as recent studies have unearthed about 190 species of Butterflies, which is more than half of the numbers recorded in Tamil Nadu. Examples of Butterflies are Common Blue bottle (*Graphium sarpedon*), Common jay (*Graphium doson*), Tailed jay (*Graphium Agamemnon*), sot swordtail (*Graphium nomius*), Common mime (*Papilio clytia*), Common mormon (*Papilio polytes*) etc.

AND WHEAREAS, about 90 Reptiles species are enlisted from the sanctuary. Non venomous like Python, Sand boa, Kukri, cat snake, vine snake etc., and Venomous snakes Copra, Viper, Krait are reported. The endemic to India and threatened species of Star Tortoise are present at Sanctuary. *Eugeniadiscifera* is a highly endangered tree species is recorded above the Deviar estate adjoining the Kerala State boundary. Examples of vulnerable species present in sanctuary include *Begonia albo-coccinea* Hook, *Commelinaindehiscens* E. Barnes, *Ixoramonticola* Gamble, *Chloroxylon swietenia* DC. and *Pterocarpus marsupium* Roxb etc.

AND WHEAREAS, in most of the villages which falls in eco sensitive zone, residential areas are carefully excluded from eco sensitive zone. However the residential areas of tribal hamlets (Shenbagathoppu, Ayyanarkoil, Athikoil, Vinobanagar, Thaniparai and Makkathanparai) are located within Eco sensitive zone. The total population in Eco sensitive zone is 608. Agriculture and allied activities such as live stock rearing, poultry are the major sources of economy for the people living in the proposed Eco sensitive zone.

NOW THEREFORE, in exercise of the power conferred by sub-section(1) and clauses (v) and (xiv) of sub-section (2) and sub-section (3) of section 3 of the Environment (Protection) Act 1986 (29 of 1986) read with sub-rule (3) of rule 5 of the Environment (Protection) Rules, 1986, the Central Government hereby notifies an area with an extent varying from zero kilometres (due to Inter-state boundary) to 6.2 kilometres around the boundary of Srivilliputhur Grizzled Squirrel Wildlife Sanctuary in the State of Tamil Nadu as the Srivilliputhur Grizzled Squirrel Wildlife Sanctuary as Eco-sensitive Zone (herein after referred to as the Eco-sensitive Zone) details of which are as under, namely:-

1. Extent and boundaries of Eco-sensitive Zone. - (1) The extent of Eco-sensitive Zone varies from zero kilometers (due to Inter-state boundary) to 6.2 kilometers around the Srivilliputhur Grizzled Squirrel Wildlife Sanctuary. The area of the Eco-Sensitive Zone is 305.86square kilometres.

(2) The boundary description of the Eco Sensitive Zone is appended at **Annexure I**.

(3) The map of the Protected Area demarcating the Eco-sensitive Zone boundary is at **Annexure IIA-E**.

(4)List of geo co-ordinates of the boundary of the Protected Area and the Eco-Sensitive Zone is at **Annexure III** in **Table (A) and (B)** respectively.

(5) The list of villages falling within the Eco-sensitive Zone along with their geo co-ordinates at prominent points is appended as **Annexure IV**.

2. Zonal Master Plan for the Eco-sensitive Zone. - (1) The State Government shall, for the purpose of effective management of the Eco-Sensitive Zone, prepare a Zonal Master Plan within a period of two years from the date of publication of Final Notification in the Official Gazette, in consultation with local people and adhering to the stipulations given in this Notification for approval of Competent Authority in the State Government.

(2) The Zonal Master Plan for the Eco-sensitive Zone shall be prepared by the State Government in such manner as is specified in this notification and also in consonance with the relevant Central and State laws and the guidelines issued by the Central Government, if any.

(3) The Zonal Master Plan shall be prepared in consultation with the following State Departments, for integrating environmental and ecological considerations into the said plan:

- (i) Environment;
- (ii) Forest and Wildlife;
- (iii) Agriculture;
- (iv) Revenue;
- (v) Urban Development;
- (vi) Tourism;
- (vii) Rural Development;
- (viii) Irrigation and Flood Control;
- (ix) Municipal;
- (x) Panjayati Raj;
- (xi) Public Works Department;
- (xii) Highways;
- (xiii) Tamil Nadu State Pollution Control Board.

(4) The Zonal Master Plan shall not impose any restriction on the approved existing land use, infrastructure and activities, unless so specified in this notification and the Zonal Master Plan shall factor in improvement of all infrastructure and activities to be more efficient and eco-friendly.

(5) The Zonal Master Plan shall provide for restoration of denuded areas, conservation of existing water bodies, management of catchment areas, watershed management, groundwater management, soil and moisture conservation, needs of local community and such other aspects of the ecology and environment that need attention.

(6) The Zonal Master Plan shall demarcate all the existing worshipping places, villages and urban settlements, types and kinds of forests, agricultural areas, fertile lands, green area, such as, parks and like places, horticultural areas, orchards, lakes and other water bodies and also with supporting maps. The Plan shall be supported by Maps giving details of existing and proposed land use features.

(7) The Zonal Master Plan shall regulate development in Eco-sensitive Zone and adhere to prohibited, regulated activities listed in table and also ensure and promote eco-friendly development for livelihood security of local communities.

(8) The Zonal Master Plan shall be co-terminus with the Regional Development Plan.

(9) The Zonal Master Plan so approved shall be the reference document for the Monitoring Committee for carrying out its functions of monitoring in accordance with the provisions of this notification.

3. Measures to be taken by State Government.-The State Government shall take the following measures for giving effect to the provisions of this notification, namely:-

(1) **Land use.** - (a) Forests, horticulture areas, agricultural areas, parks and open spaces earmarked for recreational purposes in the Eco-sensitive Zone shall not be used or converted into areas for major commercial or major residential complex or industrial activities;

Provided that the conversion of agricultural and other lands, for the purpose other than that specified at part (a), within the Eco-sensitive Zone may be permitted on the recommendation of the Monitoring Committee, and with the prior approval of the competent authority under Regional Town Planning Act and other rules and regulations of Central/State Government as applicable and vide provisions of this Notification, to meet the residential needs of the local residents such as:

- (i) widening and strengthening of existing roads and construction of new roads;
- (ii) construction and renovation of infrastructure and civic amenities;
- (iii) small scale industries not causing pollution;
- (iv) cottage industries including village industries; convenience stores and local amenities supporting eco-tourism including home stay; and
- (v) promoted activities and given in paragraph 4;

Provided further that no use of tribal land shall be permitted for commercial and industrial development activities without the prior approval of the competent authority under Regional Town Planning Act and other rules and regulations of State Government and without compliance of the provisions of article 244 of the Constitution or the law for the time being in force, including the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (2 of 2007):

Provided also that any error appearing in the land records within the Eco-sensitive Zone shall be corrected by the State Government, after obtaining the views of Monitoring Committee, once in each case and the correction of said error shall be intimated to the Central Government in the Ministry of Environment, Forest and Climate Change:

Provided also that the above correction of error shall not include change of land use in any case except as provided under this sub-paragraph.

(b) efforts shall be made to reforest the unused or unproductive agricultural areas with afforestation and habitat restoration activities.

(2) **Natural water bodies.** - The catchment areas of all natural springs/rivers/channels shall be identified and plans for their conservation and rejuvenation shall be incorporated in the Zonal Master Plan and the guidelines shall be drawn up

by the State Government in such a manner as to prohibit development activities at or near these areas which are detrimental to such areas.

(3) Tourism/ Eco-tourism.- (a) All new eco-tourism activities or expansion of existing tourism activities within the Eco-Sensitive Zone shall be as per the Tourism Master Plan for the Eco-sensitive Zone:

(b) the Eco-Tourism Master Plan shall be prepared by the State Department of Tourism in consultation with State Departments of Environment and Forests;

(c) the Tourism Master Plan shall form a component of the Zonal Master Plan;

(d) The Tourism Master Plan shall be drawn based on the study of carrying capacity of the Eco-sensitive Zone;

(e) the activities of eco-tourism shall be regulated as under, namely:-

(i) new construction of hotels and resorts shall not be allowed within one kilometre from the boundary of the protected area or upto the extent of the Eco-sensitive Zone whichever is nearer:

Provided that beyond the distance of one kilometre from the boundary of the protected area till the extent of the Eco-sensitive Zone, the establishment of new hotels and resorts shall be allowed only in pre-defined and designated areas for eco-tourism facilities as per Tourism Master Plan:

(ii) all new tourism activities or expansion of existing tourism activities within the Eco-Sensitive Zone shall be in accordance with the guidelines issued by the Central Government in the Ministry of Environment, Forest and Climate Change and the eco-tourism guidelines issued by National Tiger Conservation Authority (as amended from time to time) with emphasis on eco-tourism, eco-education and eco-development;

(iii) until the Zonal Master Plan is approved, development for tourism and expansion of existing tourism activities shall be permitted by the concerned regulatory authorities based on the actual site specific scrutiny and recommendation of the Monitoring Committee and no new hotel, resort or commercial establishment construction shall be permitted within Eco-sensitive Zone area.

(4) **Natural Heritage.**-All sites of valuable natural heritage in the Eco-sensitive Zone, such as the gene pool reserve areas, rock formations, waterfalls, springs, gorges, groves, caves, points, walks, rides, cliffs, etc. shall be identified and a heritage conservation plan shall be drawn up for their preservation and conservation as a part of the Zonal Master Plan.

(5) **Man-made heritage sites.**-Buildings, structures, artefacts, areas and precincts of historical, architectural, aesthetic and cultural significance shall be identified in the Eco-sensitive Zone and heritage conservation plan for their conservation shall be prepared as part Zonal Master Plan.

(6) **Noise pollution.** - The Environment Department of the State Government or Tamil Nadu State Pollution Control Board shall implement the regulations for control of noise pollution in the Eco-sensitive Zone in accordance with the provisions stipulated of The Noise Pollution (Regulation and Control) Rules, 2000 under the Environment (Protection) Act, 1986 and amendments thereto.

(7) **Air pollution.**-Prevention and control of air pollution in the Eco-sensitive Zone shall be complied with in accordance with the provisions of the Air (Prevention and Control of Pollution) Act, 1981 (14 of 1981) and rules made there under and amendments thereto.

(8) **Discharge of effluents.** - Discharge of treated effluent in Eco-sensitive Zone shall be in accordance with the provisions of the General Standards for Discharge of Environmental Pollutants covered under the Environmental (Protection) Act, 1986 and rules made there under or standards stipulated by State Government whichever is more stringent.

(9) **Solid wastes.** - Disposal and Management of solid wastes shall be as under:

(a) the solid waste disposal and management in Eco-sensitive Zone shall be carried out in accordance with the Solid Waste Management Rules, 2016 and published by the Government of India in the Ministry of Environment, Forests and Climate Change vide notification number S.O. 1357 (E), dated 8th April, 2016 as amended from time to time; the

inorganic material may be disposed in an environmental acceptable manner at site identified outside the Eco-sensitive Zone;

(b) safe and Environmentally Sound Management (ESM) of Solid wastes in conformity with the existing rules and regulations using identified technologies may be allowed within Eco Sensitive Zone.

(10) **Bio-medical waste.**- Bio-medical waste management shall be as under:

(a) the bio-medical waste disposal in the Eco-sensitive Zone shall be carried out in accordance with the Bio-Medical Waste Management Rules, 2016 published by the Government of India in the Ministry of Environment, Forest and Climate Change vide Notification Number GSR 343 (E), dated the 28th March, 2016 as amended from time to time.

(b) safe and Environmentally Sound Management (ESM) of Solid wastes in conformity with the existing rules and regulations using identified technologies may be allowed within Eco-Sensitive Zone.

(11) **Plastic Waste Management.**- The Plastic Waste Management in the Eco-sensitive Zone shall be carried out as per the provisions of the Plastic Waste Management Rules, 2016 published by the Government of India in the Ministry of Environment, Forest and Climate Change vide notification number G.S.R. 340(E), dated the 18th March, 2016, as amended from time to time.

(12) **Construction and Demolition Waste Management.** - The Construction and Demolition Waste Management in the Eco-sensitive Zone shall be carried out as per the provisions of the Construction and Demolition Waste Management Rules, 2016 published by the Government of India in the Ministry of Environment, Forest and Climate Change vide notification number G.S.R. 317(E), dated the 29th March, 2016, as amended from time to time.

(13) **E-waste.** - The E- Waste Management in the Eco-sensitive Zone shall be carried out as per the provisions of the E-Waste Management Rules, 2016 published by the Government of India in the Ministry of Environment, Forest and Climate Change and as amended from time to time.

(14) **Vehicular traffic.** - The vehicular movement of traffic shall be regulated in a habitat friendly manner and specific provisions in this regard shall be incorporated in the Zonal Master Plan and till such time as the Zonal Master plan is prepared and approved by the Competent Authority in the State Government, the Monitoring Committee shall monitor compliance of vehicular movement under the relevant Acts and the rules and regulations made there under.

(15) **Vehicular Pollution.** - Prevention and control of Vehicular Pollution shall be complied with in accordance with applicable laws. Efforts to be made for use of cleaner fuel for example CNG, LPG, etc.

(16) **Industrial Units.**-(i) On or after the publication of this notification in the Official Gazette, no new polluting industries shall be allowed to be set up within the Eco-sensitive Zone.

(ii) Only non-polluting industries shall be allowed within ESZ as per classification of Industries in the Guidelines issued by Central Pollution Control Board in February 2016, unless so specified in this notification. In addition, non-polluting cottage industries shall be promoted.

(17) **Protection of Hill Slopes.**- The protection of hill slopes shall be as under:

(a) the Zonal Master Plan shall indicate areas on hill slopes where no construction shall be permitted.

(b) no construction on existing steep hill slopes or slopes with a high degree of erosion shall be permitted.

4. List of activities prohibited or to be regulated within the Eco-sensitive Zone.-All activities in the Eco sensitive Zone shall be governed by the provisions of the Environment (Protection) Act, 1986 (29 of 1986) and the rules made there under including the Coastal Regulation Zone (CRZ), 2011 and the Environmental Impact Assessment (EIA) Notification, 2006 and other applicable laws including the Forest (Conservation) Act, 1980 (69 of 1980), the Indian Forest Act, 1927 (16 of 1927) the Wildlife(Protection) Act 1972 (53 of 1972) and amendments made thereto and be regulated in the manner specified in the Table below, namely:-

TABLE

Sl.No.	Activity	Description
(1)	(2)	(3)
A. Prohibited Activities		
1.	Commercial mining, stone quarrying and crushing units.	(a) All new and existing mining(minor and major minerals) stone quarrying and crushing units are prohibited with immediate effect except for meeting the domestic needs of bona fide local residents including digging of earth for construction or repair of houses and for manufacture of country tiles or bricks for housing and for other activities. (b) The mining operations shall be carried out in accordance with the order of the Hon'ble Supreme Court dated 4 th August, 2006 in the matter of T.N. GodavarmaThirumalpadvz. UOI in W.P. (C) No. 202 of 1995 and dated 21 st April, 2014 in the matter of Goa Foundation z. UOI in W.P. (C) No. 435 of 2012.
2.	Setting of industries causing pollution (Water, Air, Soil, Noise, etc).	No new industries and expansion of existing polluting industries in the Eco-sensitive zone shall be permitted. Only non-polluting industries shall be allowed within ESZ as per classification of Industries in the guidelines issued by Central Pollution Control Board in February 2016, unless so specified in this notification. In addition, non-polluting cottage industries shall be promoted.
3.	Establishment of major hydroelectric project.	Prohibited (except as otherwise provided) as per applicable laws.
4.	Use or production or processing of any hazardous substances.	Prohibited (except as otherwise provided) as per applicable laws.
5.	Discharge of untreated effluents in natural water bodies or land area.	Prohibited (except as otherwise provided) as per applicable laws.
6.	Setting of new saw mills.	No new or expansion of existing saw mills shall be permitted within the Eco-sensitive Zone.
7.	Setting up of brick kilns.	Prohibited (except as otherwise provided) as per applicable laws.
B. Regulated Activities		
8.	Commercial establishment of hotels and resorts.	No new commercial hotels and resorts shall be permitted within one kilometre of the boundary of the Protected Area or up to the extent of Eco-sensitive zone, whichever is nearer, except for small temporary structures for Eco-tourism activities. Provided that, beyond one kilometre from the boundary of the protected Area or up to the extent of Eco-sensitive zone whichever is nearer, all new tourist activities or expansion of existing activities shall be in conformity with the Tourism Master Plan and guidelines as applicable.
9.	Construction activities.	(a) No new commercial construction of any kind shall be permitted within one Kilometre from the boundary of the Protected Area or upto extent of the Eco-sensitive Zone whichever is nearer: (b) Provided that, local people shall be permitted to undertake construction in their land for their use including the activities listed in sub paragraph (1) of paragraph 6 as per building byelaws to meet the residential needs of the local residents such as: (i) Widening and strengthening of existing roads and construction of new road.

		<p>(ii) Construction and renovation of infrastructure and civic amenities;</p> <p>(iii) Small scale industries not causing pollution termed as per Classification done by Central Pollution Control Board of February 2016;</p> <p>(iv) Cottage industries including village industries; convenience stores and local amenities supporting eco-tourism including home stays; and</p> <p>(v) Promoted activities listed in this Notification.</p> <p>(c) Provided that the construction activity related to small scale industries not causing pollution shall be regulated and kept at the minimum, with the prior permission from the competent authority as per applicable rules and regulations if any.</p> <p>(d) Beyond one kilometre it shall be regulated as per the Zonal Master Plan.</p>
10.	Small scale non polluting industries.	Non polluting industries as per classification of industries issued by the central Pollution Control Board in February 2016 and non-hazardous, small scale and service industry, agriculture, floriculture, horticulture or agro-based industry producing products from indigenous materials from the Eco-sensitive Zone shall be permitted by the competent authority.
11.	Felling of Trees.	<p>(a) There shall be no felling of trees on the forest or Government or revenue or private lands without prior permission of the competent authority in the State Government.</p> <p>(b) The felling of trees shall be regulated in accordance with the provisions of the concerned Central or State Act and the rules made there under.</p>
12.	Collection of Forest produce or Non-Timber Forest Produce (NTFP).	Regulated under applicable laws.
13.	Establishment of large scale commercial live stock and poultry farms by firms, corporate, companies.	Regulated under applicable laws.
14.	Erection of electrical and communication towers and laying of cables and other infrastructures.	Regulated under applicable laws. Underground cabling may be promoted.
15.	Infrastructure civic amenities.	Shall be done with mitigation measures, as per applicable laws, rules and regulation and available guidelines.
16.	Widening and strengthening of existing roads and construction of new roads.	Shall be done with mitigation measures, as per applicable laws, rules and regulation and available guidelines.
17.	Undertaking other activities related to tourism like over flying the ESZ area by hot air balloon, helicopter, drones, Microlites, etc.	Regulated under applicable law.
18.	Protection of hill slopes and river banks.	Regulated under applicable laws.
19.	Movement of vehicular traffic at night.	Regulated for commercial purpose under applicable laws.
20.	Ongoing agriculture and horticulture practices by local communities along with dairies, dairy farming, aquaculture and fisheries.	Permitted under applicable laws for use of locals.
21.	Discharge of treated waste water/effluents in natural water bodies or land area.	The discharge of treated waste water/effluents shall be avoided to enter into the water bodies. Efforts to be made for recycle and reuse of treated waste water. Otherwise the discharge of treated waste water/effluent shall be regulated as per applicable laws.

22.	Commercial extraction of surface and ground water.	Regulated under applicable law.
23.	Open Well, Bore Well etc. for agriculture or other usage.	Regulated and the activity should be strictly monitored by the appropriate authority.
24.	Solid Waste Management.	Regulated under applicable laws.
25.	Introduction of Exotic species.	Regulated under applicable laws.
26.	Eco-tourism.	Regulated under applicable laws.
27.	Use of polythene bags.	Regulated under applicable laws.
28.	Commercial sign boards and hoardings.	Regulated under applicable laws.
C. Promoted Activities		
29.	Rain water harvesting.	Shall be actively promoted.
30.	Organic farming.	Shall be actively promoted.
31.	Adoption of green technology for all activities.	Shall be actively promoted.
32.	Cottage industries including village artisans, etc.	Shall be actively promoted.
33.	Use of renewable energy and fuels.	Bio gas, solar light etc to be actively promoted.
34.	Agro-Forestry.	Shall be actively promoted.
35.	Use of eco-friendly transport.	Shall be actively promoted.
36.	Skill Development.	Shall be actively promoted.
37.	Restoration of Degraded Land/Forests/Habitats.	Shall be actively promoted.
38.	Environmental awareness.	Shall be actively promoted.
39.	Plantation of Horticulture and Herbs.	Shall be actively promoted.

5. Monitoring Committee.—The Central Government hereby constitutes a Monitoring Committee, for effective monitoring of the provisions of this notification under sub-section (3) of section 3 of the Environment (Protection) Act, 1986 (29 of 1986), comprising of the following namely:—

1.	The District Collector, Viradhunagar	Chairman
2.	Revenue Divisional Officer, Sivakasi	Member
3.	District Revenue officer, Viradhunagar	Member
4.	A representative of Non-government Organisation working in the field of wildlife conservation to be nominated by State Government	Member
5.	An expert in Biodiversity nominated by the State Government	Member
6.	An expert in Ecology and Environment to be nominated by the State Government	Member
7.	A representative from State Public Works Department	Member
8.	Wildlife Warden, Srivilliputhur	Member Secretary

6. Terms of Reference. – (1) The Monitoring Committee shall monitor the compliance of the provisions of this notification.

(2) The tenure of the Monitoring committee shall be for three years or till the re-constitution of the new Committee by the State Government and subsequently the Monitoring Committee would be constituted by the State Government.

(3) The activities that are covered in the Schedule to the notification of the Government of India in the erstwhile Ministry of Environment and Forests number S.O. 1533 (E), dated the 14th September, 2006, and are falling in the Eco-sensitive Zone, except for the prohibited activities as specified in the Table under paragraph 4 thereof, shall be scrutinized by the Monitoring Committee based on the actual site-specific conditions and referred to the Central Government in the Ministry of Environment, Forest and Climate Change for prior environmental clearances under the provisions of the said notification.

(4) The activities that are not covered in the Schedule to the notification of the Government of India in the erstwhile Ministry of Environment, Forest and Climate Change number S.O. 1533 (E), dated the 14th September, 2006 and are

falling in the Eco-sensitive Zone, except for the prohibited activities as specified in the Table under paragraph 4 thereof, shall be scrutinized by the Monitoring Committee based on the actual site-specific conditions and referred to the concerned regulatory authorities.

(5)The Member Secretary of the Monitoring Committee or the concerned Deputy Commissioner(s) shall be competent to file complaints under section 19 of the Environment (Protection) Act, 1986 against any person who contravenes the provisions of this notification.

(6)The Monitoring Committee may invite representatives or experts from concerned Departments, representatives from industry associations or concerned stakeholders to assist in its deliberations depending on the requirements on issue to issue basis.

(7)The Monitoring Committee shall submit the annual action taken report of its activities as on the 31st March of every year by the 30th June of that year to the Chief Wildlife Warden in the State as per proforma given in Annexure V.

(8)The Central Government in the Ministry of Environment, Forest and Climate Change may give such directions, as it deems fit, to the Monitoring Committee for effective discharge of its functions.

7.The Central Government and State Government may specify additional measures, if any, for giving effect to provisions of this notification.

8. The provisions of this notification are subject to the orders, if any passed or to be passed by the Hon'ble Supreme Court of India or the High Court or National Green Tribunal.

[F. No. 25/10/2018-ESZ]

Dr. SATISH C. GARKOTI, Scientist 'G'

ANNEXURE- I

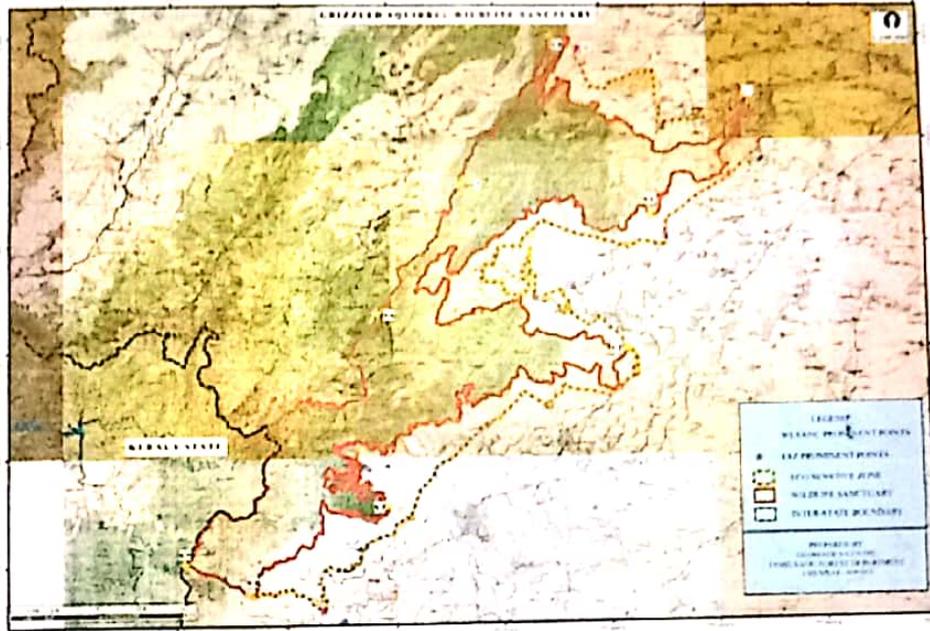
BOUNDARY DESCRIPTION OF ECO-SENSITIVE ZONE OF THE PROTECTED AREA

North	The Eco sensitive zone boundary for Srivilliputhur Grizzled Squirrel Wildlife Sanctuary in the northern side starts from Maḷapuram - Mayiladumparai Road in Mallapuram side of Madurai District, then it moves eastern direction and reaches Karunkuliodai – Valukkuparaiodai joint; then it moves southern and south eastern direction and reaches Manaluthuodai joint; then move in eastern direction and touches west end of the Ethnamalai Revenue karadu; then move along the boundary of the Ethnamalai reaches north end of the Ethnamalai then move towards southern direction and reaches north east end of the Anaikkaraipatti tank; then move along the eastern boundary of the same and move further reaches north west corner of Kumbamalai then move along the north boundary of same hillock then move towards eastern direction reaches north west corner of the Saptur tank then move along the boundary of the Saptur tank and reaches south east end of the tank then it move towards north east direction and reaches south end of the Sempatti tank then it move along boundary of the same and reaches north end of same tank and move along the boundary from the same tank of the east side and reaches SapturPeraiyur road at Kanavai.
North East	Further then move towards south and reaches north end of Chinnapulampatti tank then move along eastern boundary of the tank and touches the saptur – Peraiyur road again road and then move in south direction and reaches Manmalai near Peraiyur; further move in south west direction and reaches east end of the Gowrimalai then move further in same direction crosses inter district boundary and reaches north end of the Ilandaikulam tank.
East	Then further move in south direction along east boundary of the same tank and reaches south west corner of the same tank. Then the move towards west direction and reaches east end of the revenue karadu near Krishnapuram then move along the south west side of the revenue karadu and then further move in the west direction and reaches south west end of the same revnuekaradu then move west direction and reaches the north end of the Nedunkuttam then move along western boundary of

	<p>the same and reaches south end of the kuttam; then move in eastern direction and reaches north end of Kunavandri tank then move towards south direction along the boundary of the same tank further move along the same tank in east reaches south west corner of the same tank then move towards south direction reaches the north east end of Thamarakulam tank. Then move eastern direction reaches north west end of the Seevaneri tank; Move along the north and eastern boundary reaches south east end of the same tank. It run in eastern direction and reaches south end of the Viragasamithram tank. Then move along western boundary of the tank and reaches north end of the tank then further move along the eastern boundary reaches the southeast end of the same tank and then move in eastern direction reaches north west end of the Arhcapuram tank then move north east direction and reaches as north west corner of the Ayyarkulam tank then run along north east boundary of the tank then reaches south end of the tank; then move towards east direction reaches south end of the Archanapuram tank. Then move towards southern direction reaches Pudupatti – Khnsapuram road and run along the southern boundary of the Udaipatti residential area then move along the Pudupatti –Shesapuram road and reaches as Sheapuram then move along southern boundary of Shesapuram residential area then move towards north direction and reaches Krishnankoil –Watrap road and move along the same road till it touches sanctuary boudanry along the road then move in south east direction and north east end of the sirumalai then move along the eastern boundary of the sirumalai reaches south end of the same hillock; Then it touches Krishnkoil – Srivilliputur Road joint.</p>
South East	<p>Then and move along the same road till it reaches Pillaiyarnatham road and then move west direction along the Pillaiyarnatham road and reaches the north end of the Pillaiyarnatham residential area then reaches the south east end of the Vellamadathu tank then move along the eastern boundary of the same tank and reaches north east corner of Thiruvannamalai revenue karadu then move towards the south direction along the east boundary of the same karadu and further move in south direction along the east boundary of Thiruvannamalai tank reaches south end of the same tank; then move in west direction and reaches north east end of the hillock located and east side of the Kolaikaranparai then move along eastern boundary of the same hillock reaches south east end of the same; then move towards southern direction and reaches north east end Kuttathattirenvenukardu move along the eastern boundary of the same karadu and reaches north east end of the Maravankulam tank then move along the east and south east boundary then reaches north east end of Valaikulam RF then move along eastern boundary of the RF further move southwards reaches the north east end Sappaniparambu RF then move along eastern boundary Sapaaniparabu RF and reaches south east end the same RF then further south direction and reaches north east corner of tank near ChinnaPulpathyparambu then move along the eastern boundary of the tank and adjacent tank and reaches the south end of the adjacent tank. Then move towards south west direction and reaches the northern end of Privadiyar tank then move along eastern boundary of the this tank and silambaneri tank and reaches the southeast end of the same tank; then move in south direction and reaches north west end of Devadanam tank.</p>
South	<p>Then move along north east boundary same tank and crosses DevadamSasthakoil road then move along the eastern boundary of the tank further run along south and south west boundary of the same tank then touches Devaiar river which is also inter district boundary then further move east direction along the same river it till it reaches south east end of the sanctuary.</p>
South West	Nil
West	Nil
North West	Nil

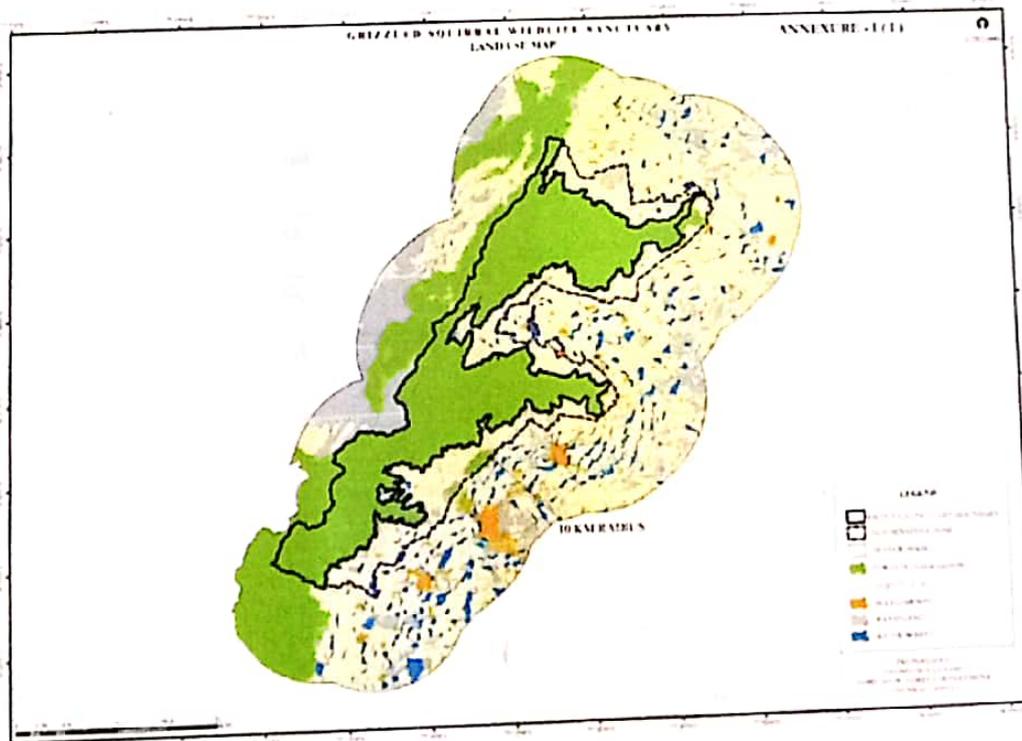
ANNEXURE- IIC

MAP OF ECO-SENSITIVE ZONE OF SRIVILLIPUTHUR GRIZZLED SQUIRREL WILDLIFE SANCTUARY ON SURVEY OF INDIA (SOI) TOPOSHEET



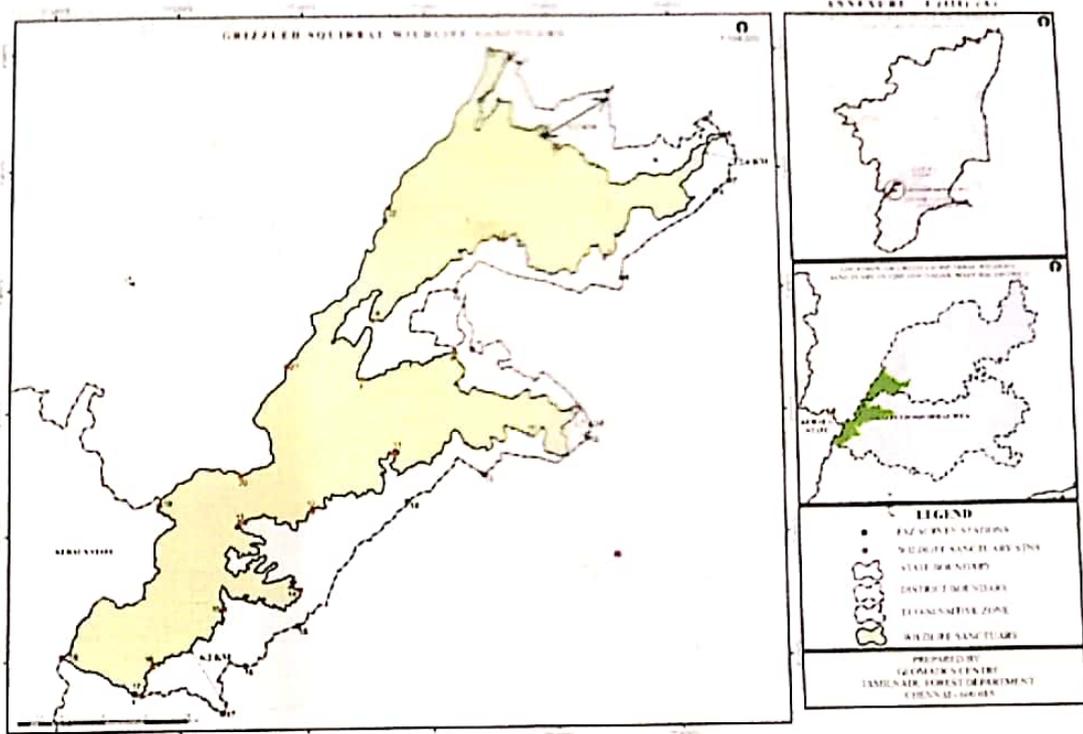
ANNEXURE- IID

LANDUSE MAP OF ECO-SENSITIVE ZONE OF SRIVILLIPUTHUR GRIZZLED SQUIRREL WILDLIFE SANCTUARY ALONG WITH 10 KM BUFFER



ANNEXURE- IIE

MAP OF ECO-SENSITIVE ZONE OF SRIVILLIPUTHUR GRIZZLED SQUIRREL WILDLIFE SANCTUARY ALONG WITH LATITUDE AND LONGITUDE OF PROMINENT LOCATIONS



ANNEXURE-III

TABLE A: Latitude-Longitude of Prominent Locations of Srivilliputhur Grizzled Squirrel Wildlife Sanctuary, Tamil Nadu

S.No	Identification of prominent Point	Location/ Direction of prominent points	Latitude(N)	Longitude(E)	Distance from previous point	Bearings
1	Mallapuram Road Entrance	North	09 ^o 49' 43.18"	77 ^o 38' 18.37"		
2	Valaithoppu (Munneeswaranpuli)	North	09 ^o 46' 47.39"	77 ^o 39' 45.25"	5.98	153.69 SE
3	Keni Entrance	North	09 ^o 46' 58.14"	77 ^o 40' 21.40"	1.86	142.42 SE
4	TalaimalayanKoil	North east	09 ^o 41' 17.16"	77 ^o 42' 10.37"	9.17	159.65 SE
5	Thaniparai Entrance	North east	09 ^o 42' 3.20"	77 ^o 38' 3.84"	7.67	281.23 W
6	KilavanKoil	East	09 ^o 38' 42.29"	77 ^o 32' 44.23"	11.39	237.38 W
7	KaruppasamyKoil	East	09 ^o 36' 19.30"	77 ^o 32' 16.48"	4.44	190.87 S
8	Kalmandapam	East	09 ^o 37' 23.20"	77 ^o 36' 1.62"	7.09	73.19 NE
9	Muniyandikoil	East	09 ^o 35' 10.79"	77 ^o 41' 0.46"	9.88	114.67 SE
10	Rengarkoil waterhole	South east	09 ^o 34' 2.03"	77 ^o 38' 58.31"	4.11	239.31 SW
11	Alagarkoil Entrance	South east	09 ^o 33' 17.42"	77 ^o 33' 31.14"	10.08	261.76 W
12	Kallar river	South east	09 ^o 30' 58.46"	77 ^o 30' 12.60"	7.42	235.30 SW
13	Ayyanarkoil Entrance	South east	09 ^o 30' 30.85"	77 ^o 27' 21.64"	5.20	261.05 W
14	Thottichiammankoil	South east	09 ^o 27' 35.94"	77 ^o 29' 42.54"	6.45	139.49 SE
15	Piravadiyar river	South east	09 ^o 27' 1.98"	77 ^o 26' 41.75"	5.56	256.88 SW
16	Sasthakoivil Road	South	09 ^o 24' 45.90"	77 ^o 23' 54.70"	6.48	230.7 SW

	Entrance					
17	Deviyar	South	09° 23' 40.67"	77° 23' 15.29"	2.24	210.01 SW
18	Interstate Boundary Above Deviar estate	West	09° 25' 9.08"	77° 20' 24.83"	5.65	296.73 NW
19	Kottamalai Peak	West	09° 31' 14.05"	77° 24' 12.49"	12.90	32.56 N
20	Kambathumottai	West	09° 32' 25.76"	77° 27' 23.36"	6.07	68.02 NE
21	Thoppimalai	West	09° 36' 50.29"	77° 29' 16.62"	8.61	23.01 N
22	Panchanhangi	West	09° 42' 53.82"	77° 33' 17.14"	13.0	32.57 N
23	Sirangikal	North west	09° 50' 2.98"	77° 37' 36.08"	15.04	30.48 N

TABLE B: Latitude-Longitude of Prominent Locations of Eco-Sensitive Zone

S.No	Identification of prominent Point	Location/ Direction of prominent points	Latitude(N)	Longitude(E)	Distance from previous point	Bearings
1	MallapuramMayiludumarai road	North	09° 49' 40.67"	77° 38' 29.10"		
2	KarunkuliodaiValukuparaioidai joint	North	09° 49' 25.75"	77° 38' 54.69"	0.90	120.54 SE
3	Eathanamalai North end	North	09° 48' 15.27"	77° 42' 27.25"	6.8	108.54 SE
4	Athipattikanmai north end	North	09° 47' 3.00"	77° 46' 28.07"	7.74	106.32 SE
5	Saptur -Periyur Road Kanavai	North east	09° 46' 22.10"	77° 47' 11.94"	1.81	133.0 SE
6	Manmalai Near Periyur	North east	09° 44' 27.74"	77° 47' 21.44"	3.5	175.68 S
7	Gowarimalai West end	North east	09° 44' 2.64"	77° 46' 47.72"	1.29	234.28 SW
8	Ilanthaikulam tank north end	North east	09° 40' 27.02"	77° 42' 51.65"	9.68	227.67 SW
9	Nedunkuttum South west end	North east	09° 39' 56.81"	77° 36' 5.28"	12.42	266.08 W
10	Viragasamuthiram tank east end	North east	09° 37' 33.11"	77° 36' 43.44"	4.62	164.71 SE
11	Krishanankoil Junction	North east	09° 33' 54.75"	77° 41' 20.42"	10.61	128.30 SE
12	Thiruvanamalai South end	East	09° 32' 27.27"	77° 37' 5.33"	8.18	251.33 SW
13	Valaikulam north end	South	09° 31' 21.85"	77° 34' 1.42"	5.81	250.37 SW
14	Sundarajapuram tank south end	South	09° 26' 26.07"	77° 29' 36.70"	12.29	220.57 SW
15	Piravadiyar tank south west end	South	09° 24' 45.88"	77° 27' 32.42"	4.72	232.27 SW
16	Devadanam tank south end	South	09° 22' 52.90"	77° 26' 37.86"	3.75	203.69 SW
17	Deviar RF (joint) Boundary	South	09° 23' 41.42"	77° 23' 12.81"	6.39	283.73 NW

ANNEXURE-IV

LIST OF VILLAGE AREA COMING UNDER ECO-SENSITIVE ZONE OF SRIVILLIPUTHUR GRIZZLED SQUIRREL WILDLIFE SANCTUARY ALONG WITH GEO-COORDINATES

S. No	Village name	Teshil / Taluka	District	Latitude (N)	Longitude (E)
1	Mallapuram	Periyur	Madurai	09 82 54	77 64 24
2	Ayyampatti	Periyur	Madurai	09 80 37	77 63 25
3	Thullukuttinakiyur	Periyur	Madurai	09 78 65	77 66 25
4	Vittalpatti	Periyur	Madurai	09 77 34	77 67 95
5	Vandari	Periyur	Madurai	09 76 47	77 69 85
6	Nagaiyapuram	Peraiyur	Madurai	09.76 63	77.73 20
7	Saptur	Peraiyur	Madurai	09.76 82	77.73 81
8	Paraiyur	Peraiyur	Madurai	09.70 90	77.77 12
9	S.Keelapatti	Peraiyur	Madurai	09.69 92	77.76 12
10	Santhaiyur	Peraiyur	Madurai	09.70 20	77.75 19

11	Ayartharmam	Srivillputtur	Virudhunagar	09.67 49	77.73 26
12	Elanthaikulam	Srivillputtur	Virudhunagar	09.66 21	77.70 77
13	Kottaiyur	Srivillputtur	Virudhunagar	09.64 96	77.70 23
14	Thambiputti	Srivillputtur	Virudhunagar	09.65 85	77.66 80
15	Maharajapuram	Srivillputtur	Virudhunagar	09.65 66	77.66 37
16	S.Kodikulam	Srivillputtur	Virudhunagar	09.64 70	77.58 64
17	Khansapuram	Srivillputtur	Virudhunagar	09.62 81	77.60 38
18	Watrap	Srivillputtur	Virudhunagar	09.63 52	77.64 15
19	W.Pudupatti	Srivillputtur	Virudhunagar	09.61 50	77.63 82
20	Sundarapandiam	Srivillputtur	Virudhunagar	09.61 20	77.67 55
21	Poovani	Srivillputtur	Virudhunagar	09.53 96	77.67 47
22	Pillaiyamatham	Srivillputtur	Virudhunagar	09.54 96	77.65 90
23	Theiventhiri	Srivillputtur	Virudhunagar	09.54 18	77.55 99
24	Mamsapuram	Srivillputtur	Virudhunagar	09 52 56	77 56 16
25	Valaikulam	Srivillputtur	Virudhunagar	09 51 72	77 52 13
26	Vaddukuvenganallur	Srivillputtur	Virudhunagar	09 50 14	77 47 65
27	Therukuvenganallur	Srivillputtur	Virudhunagar	09 50 40	77 46 64
28	Thiruchulur	Srivillputtur	Virudhunagar	09 48 90	77 47 09
29	Sammanthapuram	Srivillputtur	Virudhunagar	09 48 44	77 48 82
30	Solaiseri	Srivillputtur	Virudhunagar	09 44 84	77 49 36
31	Sundararajauram	Srivillputtur	Virudhunagar	09 43 33	77 47 30
32	SeithurMettupatty	Srivillputtur	Virudhunagar	09 41 71	77 44 07
33	Muthusamyapuram	Srivillputtur	Virudhunagar	09 41 03	77 43 78
34	North Devadanam	Srivillputtur	Virudhunagar	09 30 42	77 43 59
35	South Devadanam	Srivillputtur	Virudhunagar	09 39 67	77 43 41
36	Kovilur	Srivillputtur	Virudhunagar	09 39 15	77 43 36

Annexure -V

Eco-sensitive Zone Monitoring Committee - Performa of Action Taken Report.—

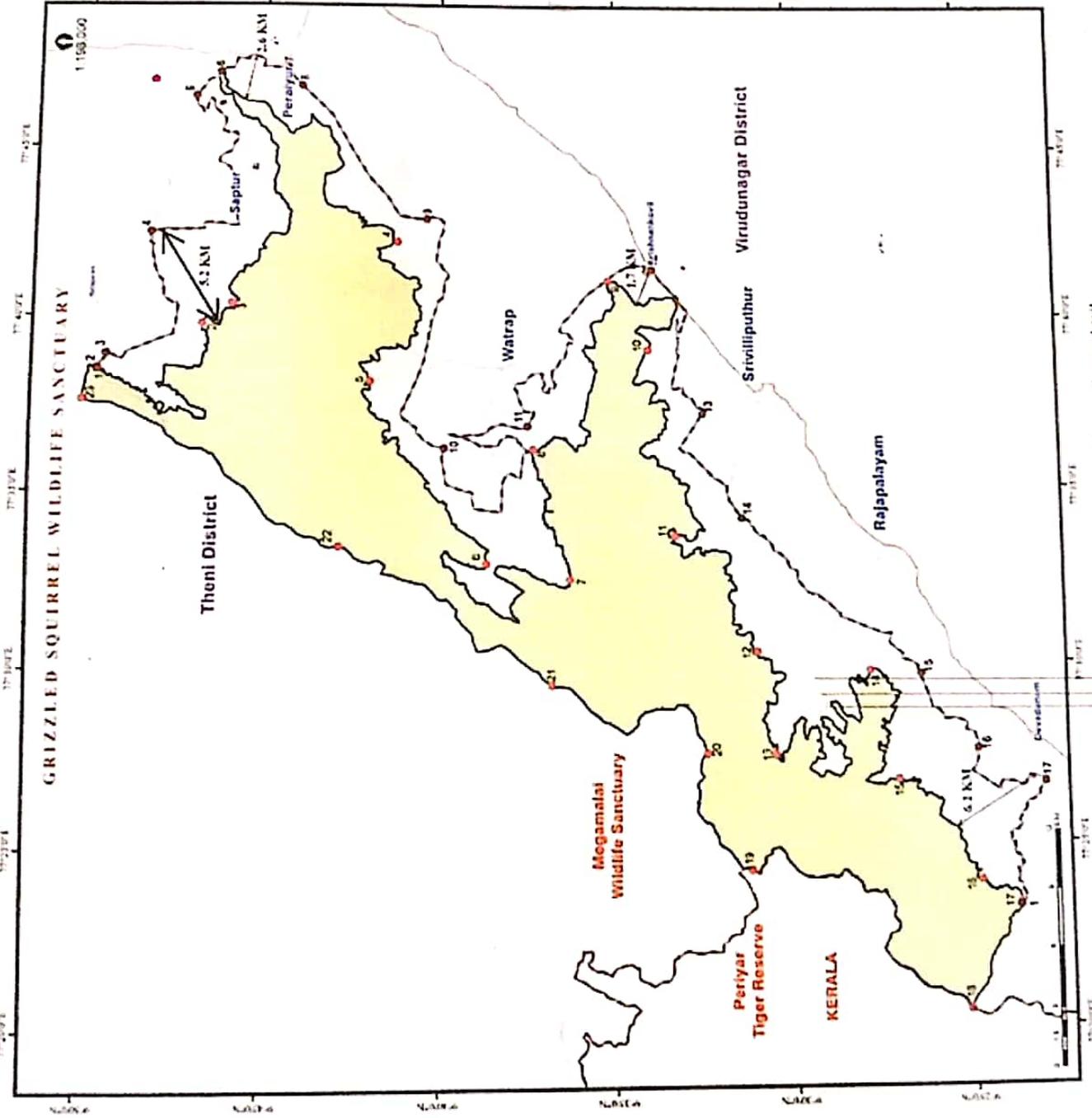
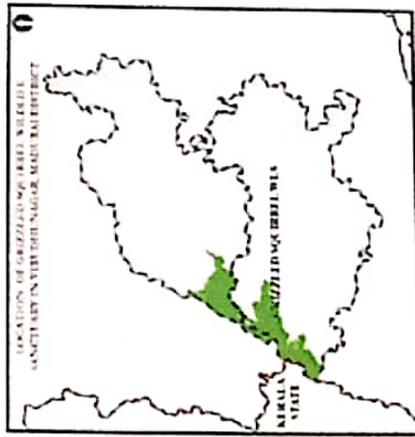
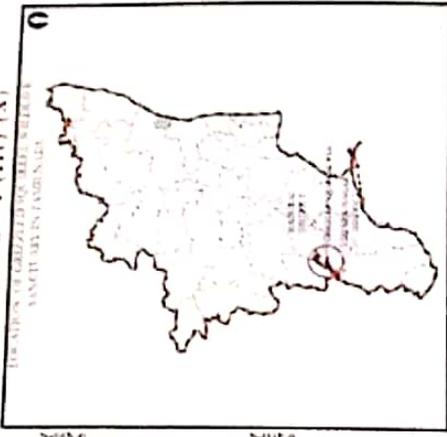
1. Number and date of Meetings
2. Minutes of the meetings: Mention main noteworthy points. Attach Minutes of the meeting as separate Annexure.
3. Status of preparation of Zonal Master Plan including Tourism Master Plan
4. Summary of cases dealt for rectification of error apparent on face of land record (Eco-sensitive Zone wise). Details may be attached as Annexure.
5. Summary of cases scrutinised for activities covered under the Environment Impact Assessment Notification, 2006. Details may be attached as separate Annexure.
6. Summary of cases scrutinised for activities not covered under the Environment Impact Assessment Notification, 2006. Details may be attached as separate Annexure.
7. Summary of complaints lodged under section 19 of the Environment (Protection) Act, 1986.
8. Any other matter of importance.





A-17

ANNEXURE - I (III) (A)



- Existing Black top road - Rajapalayam to Ayyanarkovil
- Existing Black top road (Ayyanarkoil to Ammanthoppu road 0.0 to 1.5km) - Village Panchayat road
- Existing Black top road (Ayyanarkoil to Ammanthoppu road 1.5km to 4.7km)
- Portion of Ammanthoppu road proposed to be black topped (1.5km to 4.7km)

ANNEXURE - IV

அனுப்புநர்

திரு.இரா.தேவராசு
வட்டார வளர்ச்சி அலுவலர்(கி.ஊ)
இராஜபாளையம்.

பெறுநர்

வனச்சரக அலுவலர்,
இராஜபாளையம் வனச்சரகம்,
இராஜபாளையம்.

அய்யா,

பொருள்:- இராஜபாளையம் ஊராட்சி ஒன்றியம் - 2019-20-ம் ஆண்டு நபாட்டு திட்டத்தின் கீழ் அமைக்கப்படவுள்ள சாலை விபரம் - தெரிவித்தல் - தொடர்பாக.

பார்வை:- வனச்சரக அலுவலர், இராஜபாளையம் வனச்சரகம், இராஜபாளையம் ந.க.எண்./2020 நாள்:25.09.2020.

இராஜபாளையம் ஊராட்சி ஒன்றியம், 2019-2020ம் ஆண்டு நபாட்டு திட்டத்தின் கீழ் அமைக்கப்படவுள்ள கிருஷ்ணாபுரம் ஊராட்சி அம்மன்தோப்பு சாலை விபரம்.

S. No.	Name of the Road	Road Code	Category of road	BT Surface	Earthen Surface	Total Lenth in Km
1	Rajapalayam - Ayyanarkovil road to Amman thoppu road Km 0/0-4/7	R-232	Village Panchayat Road	0/0 - 1/5	1/5 - 4/7	4.7

உதவிப்பொறியாளர்
ஊராட்சி ஒன்றியம்
இராஜபாளையம்

வட்டார வளர்ச்சி அலுவலர்(கி.ஊ)
இராஜபாளையம்.



Legend to all symbols



Rural Development & Panchayat Raj Department

District: VIRUDHUNAGAR Block: RAJAPALAYAM

21st October, 2019

Directorate of Rural Development & Panchayat Raj

Report Number: 01/522

Updated Road Register 2017-2018	
Category of Road	PUR & VPE
Spec	

Updated Road Register 2017-2018	
District name: VIRUDHUNAGAR	Block Name: RAJAPALAYAM

Sl. No.	Road Code	Road Name	Category of the Road	Road No	Transport Mode	Maintenance Year	Upgradation Year	Village Name	Habitat Name	No. of roads	Berthm	Gravel	Wash II	Wash III	BT	CC Road	Total
1	R - 37	NH 208 - mamasapuram road to MPK Puthupatty road	PUR							1	0.00	0.00	0.00	0.00	0.30	0.00	0.30
2	R - 39	Heenakshipuram to southmeenakshipuram Road	PUR							1	0.00	0.00	0.00	0.00	2.77	0.00	2.77
3	R - 40	Asalyamani to muhavoor Road	PUR							1	0.00	0.00	0.00	0.00	1.91	0.00	1.91
4	R - 41	Gopalapuram to Anathappanackennpatti road	PUR				2011-2012			1	0.00	0.00	0.00	0.00	2.50	0.00	2.50
5	R - 42	nallamanaickenpatti to Zamin nathampetti Road Km 0/0 - 2/60	PUR							1	0.00	0.00	0.00	0.00	2.40	0.17	2.57
6	R - 43	Vadakaral District Border Road to Chellampatty	PUR							1	0.00	0.00	0.00	0.00	1.99	0.00	1.99
7	R - 44	Mukkarnatham to Avarampatty road (District Border road)	PUR							1	0.00	0.00	0.00	0.00	1.80	0.00	1.80
8	R - 45	Desigapuram to Chidambarapuram	PUR	10	null	2014-2015	2014-2015			1	0.00	0.00	0.00	0.00	1.63	0.00	1.63
9	R - 47	Puthur - Vedanayagapuram road	PUR							1	0.00	0.00	0.00	0.00	1.67	0.00	1.67
10	R - 48	Rajapalayam - Keelarakulam road to Teacher colony road	PUR	1	TN 67 Q 8710					1	0.05	0.00	0.00	0.00	1.50	0.00	1.55
11	R - 49	ESI colony road to Kalangaperi road	PUR	2	TN 67 M 5806					1	0.00	0.00	0.00	0.00	1.23	0.00	1.23
12	R - 50	Chellampatty to kottalpatty road	PUR							1	0.00	0.00	0.00	0.00	1.17	0.00	1.17
13	R - 52	Seithur- Dhalavalpuram road to Muhavoor Harijan colony road	PUR							1	0.00	0.00	0.00	0.00	0.86	0.00	0.86
14	R - 53	Sundarajapuram to Arachloorani	PUR							1	0.00	0.00	0.58	0.00	4.36	0.00	4.92
15	R - 54	Dhalavalpuram to kamara nagar road	PUR							1	0.00	0.00	0.00	0.00	1.19	0.00	1.19
16	R - 55	Gopalapuram to Devarayanpatty road	PUR			2018-2019				1	0.00	0.00	0.00	0.00	0.48	0.00	0.48
17	R - 56	RJPN- Keelarakulam road branching Km 3/0 of TD2 to Mill Krishnapuram	PUR				2018-2019			1	0.00	0.00	0.00	0.00	0.83	0.00	0.83
18	R - 57	Rajapalayam - Keelarakulam road to Appanoor slagapuri road	PUR				2013-2014			1	0.00	0.00	0.00	0.00	1.87	0.00	1.87
19	R - 58	Sankarapandiapuram to meenachipuram road	PUR							1	0.00	0.00	0.00	0.00	0.79	0.00	0.79
20	R - 59	Sundarajapuram to Kusavankulam road	PUR			2018-2019				1	0.00	0.00	0.00	0.00	0.69	0.00	0.69
21	R - 60	SH41 road to Mountzion road	PUR							1	0.10	0.00	0.00	0.00	1.10	0.00	1.20
22	R - 61	Panchampatty Punalveli road	PUR	3	TN 67 V 8725		2010-2011			1	0.00	0.00	0.00	0.00	0.82	0.00	0.82
23	R - 62	SH 41 to Desigapuram road	PUR	10	Sakthi Mini Bus		2014-2015			1	0.00	0.00	0.00	0.00	0.60	0.00	0.60
24	R - 63	Chellampatty to kovil senthazhappuram road	PUR							1	0.00	0.00	0.00	0.00	0.39	0.00	0.39
25	R - 64	Rajapalayam - keelarakulam road to ESI Hospital road	PUR							1	0.00	0.00	0.00	0.00	0.68	0.00	0.68
26	R - 65	Puthur nallamangalam road to meet meenachipuram road (via) Valavanthapuram, Arulputhur	PUR	9	TN 67V 8725		2018-2017			1	0.00	0.00	0.00	0.00	1.42	0.00	1.42
27	R - 66	Idumalai thondu to muhavoor road	PUR							1	0.00	0.00	0.00	0.00	0.60	0.00	0.60
28	R - 67	Cholapuram - Railway station road to Aalapuram road	PUR							1	0.00	0.00	0.00	0.00	0.72	0.00	0.72

Sl. No.	Road Code	Road Name	Category of the Road	Route No.	Traverse Name	Start/End Year	Appropriation Year	Village Name	Publication Name	No. of Lanes	Surface	Gravel	SPCC	SPCC	SP	SP	Total
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
29	R - 68	RIPR - Keelarakularaman road to Chockalingapuram Road	PUR	4	TN67M3433		2018-2019			1	5.00	0.00	0.00	0.00	0.00	0.00	5.00
30	R - 69	SH 41 to Cholapuram thakkur road	PUR							1	0.16	0.00	0.00	0.00	0.29	0.00	0.45
31	R - 70	NH 208 to msk pudupetty to thakkur road	PUR			2018-2019				1	0.00	0.00	0.00	0.00	0.48	0.00	0.48
32	R - 71	Ganapathy sundaranatchiyapuram to Rajapalayam Ayyanar kovil road	VPR							1	0.41	0.00	0.00	0.00	0.99	0.00	1.40
33	R - 72	Rajapalayam - Ayyanarkovil road to Ganapathy sundaranatchiyapuram road	VPR			2013-2014	2013-2014			1	0.00	0.00	0.00	0.00	3.00	0.00	3.00
34	R - 73	NH 208 to Alagapurthal Tank (Via Valavendhal)	VPR				2014-2015			1	0.00	0.00	1.00	0.00	4.18	0.00	5.18
35	R - 74	Devathanam eastha kovil to sunalburambu road	VPR			2014-2015	2014-2015			1	0.00	0.00	0.00	0.00	4.42	0.00	4.42
36	R - 75	Nallamanatchanpatty - varagunaramapuram road	VPR							1	0.00	0.00	0.50	0.00	0.73	0.00	1.23
37	R - 76	Unjampatty to meekarnatham road	VPR				2014-2015			1	0.00	0.00	0.00	0.00	3.10	0.00	3.10
38	R - 77	Chokkanathanputhur to Inamkovilpatty road Km0/0-3/0	VPR	11	null					1	0.00	0.00	0.00	0.00	4.06	0.00	4.06
39	R - 78	NH 208 - Cholapuram road to Meenachipuram road	VPR				2016-2017			1	0.00	0.00	0.00	0.00	2.58	0.00	2.58
40	R - 80	Dhalvelapuram - Inamkovilpatty road to Ammalyappapuram road	PUR				2012-2013			1	0.00	0.00	0.00	0.00	4.89	0.00	4.89
41	R - 81	Nainapuram to unjampatty road (via) Thankaral	PUR	9	null		2016-2017			1	0.00	0.00	0.00	0.00	4.83	0.00	4.83
42	R - 82	Zamin nathampatty to Keelarakularaman road	VPR				2018-2019			1	0.00	0.00	0.00	0.00	3.64	0.00	3.64
43	R - 83	NH 208 - Cholapuram road to Avaranthal road	PUR	12	null		2018-2019			1	0.00	0.00	0.00	0.00	0.70	0.00	0.70
44	R - 84	NH 208 to Kothalnatchiyapuram road	PUR							1	0.00	0.00	0.00	0.00	0.59	0.00	0.59
45	R - 86	Vadakaral - District Border road to Kottalpatty	VPR							1	0.22	0.00	0.00	0.00	3.04	0.00	3.26
46	R - 88	Karuppasamy kovil to Kolkadu road (via) kallaral	VPR							1	0.00	0.00	3.06	0.00	1.89	0.00	4.95
47	R - 89	Meenachipuram to Vedanayagapuram road	VPR							1	0.00	0.00	0.00	0.00	2.78	0.00	2.78
48	R - 90	Appanoor to ammankovilpatty road	VPR							1	0.00	0.00	0.13	0.00	1.90	0.00	2.03
49	R - 92	Meenachipuram - South meenachipuram road to christhurajapuram road	VPR							1	0.00	0.00	0.00	0.00	1.00	0.00	1.00
50	R - 93	Puthur to murugan kovil road	VPR				2016-2017			1	0.00	0.00	0.00	0.00	1.82	0.00	1.82
51	R - 94	Deelapuram to Deelamman kovil road	VPR							1	0.00	0.00	0.00	0.00	0.76	0.00	0.76
52	R - 95	Zamin nathampatty - Keelarakularaman road to Madurapuram kammappatty road.	VPR							1	0.00	0.00	0.00	0.00	0.94	0.00	0.94
53	R - 96	Kothalnatchiyapuram to Puthupatty road	VPR							1	0.00	0.00	0.00	0.00	1.18	0.00	1.18
54	R - 97	NH 208 to karaiyer road	VPR							1	0.00	0.00	0.00	0.00	0.53	0.00	0.53
55	R - 98	Rajapalayam - Seneppathopu road to sriram nager via maruthunagar	VPR	13	null					1	0.00	0.00	0.00	0.00	1.04	0.00	1.04
56	R - 105	Zamin kollankandan road	VPR							1	0.00	0.00	0.00	0.00	0.80	0.00	0.80
57	R - 103	Cholapuram Shivan Kovil to Annakkattu road	VPR			2014-2015	2014-2015			1	0.00	0.00	0.00	0.00	0.33	0.00	0.33
58	R - 105	Chokkanathanputhur - Inamkovilpatty road to mayilaperi karuppasamy kovil road	VPR							1	0.00	0.00	0.00	0.00	0.88	0.00	0.88
59	R - 106	Dhalvelapuram mansolai colony road	VPR							1	0.00	0.00	0.00	0.00	0.90	0.00	0.90
60	R - 107	Siothur dhalvelapuram road to aalyamanil link road Km0/0-0/0	VPR							1	0.00	0.00	0.00	0.00	0.80	0.00	0.80
61	R - 109	Sundaranachiyapuram road	VPR				2013-2014			1	0.00	0.00	0.00	0.00	0.25	0.04	0.29

Sl. No.	Road Code	Road Name	Category of the Road	Route No	From Road Name	Main Road No	Implementation Year	Appropriation Year	Village Name	Particulars Name	No of roads	Surface	Gravel	Bitum	Water	Other	Total
62	R - 110	NH 208 to Sundararajapuram link road	VPR					2004-2007			1	0.60	0.00	0.00	0.00	0.00	0.60
63	R - 111	Dhalevalpuram-Inambavipetty road to Panchampetty road	VPR	7	null			2018-2019			1	0.60	0.00	0.00	0.00	1.60	1.60
64	R - 112	Elvalingapuram kudalpurinatham road	VPR				2018-2019				1	0.60	0.00	0.00	0.00	0.82	0.82
65	R - 113	SH 41 to bothainetchiyapuram road.	VPR					2018-2019			1	0.60	0.00	0.00	0.00	0.60	0.60
66	R - 114	NH 208 to kammepetty road	VPR								1	0.60	0.00	0.00	0.00	0.28	0.60
67	R - 118	Thiruvalluvar nagar road	VPR	8	null			2011-2012			1	0.60	0.00	0.00	0.00	0.60	0.60
68	R - 118	Weavers colony to Vettalperumal kovil road	VPR					2018-2019			1	0.00	0.00	0.00	0.00	0.71	0.71
69	R - 120	Moekkaratham -Thenkaral (via) Malapuram road	VPR								1	0.46	0.00	0.00	0.00	1.01	1.47
70	R - 121	Thendrainagar to Northern side Agri field road	VPR								1	0.04	0.00	1.27	0.00	1.35	0.00
71	R - 123	Rajapalayam - Ayyanarkovil road to Poosani padukal road	VPR				2018-2019				1	0.00	0.00	0.00	0.00	1.87	1.87
72	R - 124	South vanganallur - Chidampapuram road to Muthugudi Tank road	VPR								1	0.00	0.00	0.45	0.00	1.23	0.00
73	R - 125	Rajapalayam - Keelaraikularamen road to Alagappuri road	PUR								1	0.00	0.00	0.00	0.00	1.01	1.01
74	R - 126	Anathalai culvert to western side Agriculture fields road(via) chekkadi	VPR					2013-2013			1	0.00	0.00	2.45	0.00	0.75	0.00
75	R - 127	Sundararajapuram Pillayar Kovil to underthirakondan ROAD.	VPR				2013-2014				1	0.00	0.00	0.00	0.00	0.89	0.00
76	R - 128	Sundararajapuram Anaichi Dorani road to Pulupathi malai road.	VPR								1	0.00	0.00	0.60	0.00	1.40	0.00
77	R - 129	Shveshakthikovil to Municipal Dust Storage Point road	VPR								1	0.45	0.00	0.90	0.00	0.00	0.00
78	R - 130	NH 208 to Underthirakondan supply channel nearby Ekkathani Parai	VPR				2010-2011				1	0.00	0.00	1.77	0.00	0.21	0.00
79	R - 131	Ayan kollankondan Anpalaparameswari kovil road	VPR								1	0.15	0.00	0.00	0.00	0.00	0.00
80	R - 132	Krishnapuram Dhalevalpuram road to Ayan kollankondan link road	VPR								1	0.00	1.20	0.00	0.00	0.00	0.00
81	R - 138	S.Ramalingapuram - Ramoo Nagar road.	VPR				2018-2019				1	0.00	0.00	0.00	0.00	0.77	0.00
82	R - 138	Modugudi -S.Ramalingapuram to Sidco colony road	VPR								1	0.00	0.00	0.00	0.00	1.15	0.00
83	R - 139	Rajapalayam - Sembagathoppu road to Rakkachiamman kovil road	VPR					2015-2016			1	0.00	0.00	0.00	0.00	1.90	0.00
84	R - 141	Malinapuram - Unjampatti road to Senthathiyapuram road	VPR					2018-2019			1	0.00	0.00	0.25	0.00	0.33	0.00
85	R - 142	Sivakamiyapuram - High school road.	VPR								1	0.00	0.00	0.00	0.00	0.54	0.00
86	R - 143	Peyampatty - colony road.	VPR								1	0.00	0.00	0.25	0.00	0.39	0.00
87	R - 144	Vettalperumal kovil to Northern side Agricultural fields road	VPR					2011-2012			1	1.20	0.00	0.93	0.00	1.04	0.00
88	R - 145	Kuyaver Kudiyiruppu road to Kakkani colony road	VPR				2013-2014				1	0.00	0.00	0.20	0.00	0.48	0.00
89	R - 146	Ganapathy sundaranatchiyapuram - Ayyanar kovil road to Sundaranatchiyaramman kovil road	VPR				2018-2019				1	0.00	0.00	0.00	0.00	0.82	0.00
90	R - 147	Kunndakudi - Elavikulam link road km 0/0 - 0/3	VPR					2013-2013			1	0.00	0.00	0.00	0.00	0.50	0.00
91	R - 148	Nakkaney - kalam road	VPR					2013-2014			1	0.00	0.00	0.00	0.00	0.61	0.00
92	R - 149	SH 41 to Karunkulam Tank road	VPR								1	0.00	0.00	0.00	0.00	0.54	0.00
93	R - 150	Kottalpatty - Melamaralinadu road	VPR					2016-2017			1	0.00	0.00	0.00	0.00	1.05	0.00
94	R - 153	Southvanganallur - Delvathi Tank road	VPR								1	0.52	0.00	0.00	0.00	0.00	0.00

Sl. No.	Road Code	Road Name	Category of the Road	Route No	Transport Name	Maintenance Year	Upgradation Year	Village Name	Habitat Name	No of roads	Earthwork	Gravel	WPM II	WPM III	BT	EC road	Total
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
95	R - 154	NH208 - South Vengalloor road to Alappachari Tank road	VPR			2010-2011				1	0.00	0.00	0.00	0.00	0.40	0.00	0.40
96	R - 156	Sundaresanachiyapuram road (NH-208) Kallaral to Agricultural fields road	VPR							1	0.00	0.00	0.23	0.00	0.48	0.00	0.68
97	R - 157	NH 208 to Kammappatti Burial Ground road	VPR							1	0.00	0.00	0.00	0.00	0.32	0.00	0.32
98	R - 164	Samusigapuram Burial ground road.	VPR							1	0.00	0.00	0.00	0.00	0.43	0.00	0.43
99	R - 166	Venkatasalepuram Burial ground road	VPR							1	0.00	0.30	0.00	0.00	0.59	0.00	1.00
100	R - 167	Panchampatti Burial ground road	VPR							1	0.00	0.00	0.00	0.00	0.60	0.00	0.60
101	R - 170	Dhalevalpuram Chettyyarpatti Tank road	VPR							1	0.60	0.00	0.00	0.00	0.00	0.00	0.60
102	R - 171	N.Krishnapuram Burial ground road km 0/0-0/3	VPR							1	0.00	0.00	0.00	0.00	0.27	0.00	0.27
103	R - 172	Muthanathi Bridge to Kalkadu road	VPR							1	0.00	0.30	0.00	0.00	0.00	0.00	0.30
104	R - 173	SH 41 to Thulakudi kanmol mathagu road	VPR							1	0.36	0.00	0.00	0.00	0.33	0.00	0.69
105	R - 178	Rajapalayam - Senbagathoppu road to Thendrainagar	VPR			2018-2019				1	0.00	0.00	0.00	0.00	0.45	0.00	0.45
106	R - 180	Samusigapuram kalingapatti road to Ammankovilpatti road.	VPR				2018-2019			1	0.00	0.00	0.00	0.00	0.59	0.00	0.59
107	R - 181	Nallamanelchenpatti - S.Ramalingapuram road to Zamin nathampatti Link road.	VPR							1	0.00	0.00	1.00	0.00	0.00	0.00	1.00
108	R - 183	SH 41 to Annanagar road	VPR				2014-2015			1	0.00	0.00	0.00	0.00	0.40	0.00	0.40
109	R - 184	NH 208 to to western side agricultural field road(via Chinmiya School)	VPR			2018-2019				1	0.00	0.00	0.00	0.00	2.73	0.00	2.73
110	R - 185	Klavikulam - Arunthathiyar colony Road	VPR							1	0.00	0.00	0.00	0.00	0.36	0.00	0.36
111	R - 187	Rajapalayam Ayyanarkovil road Karuppasamykovil Road km 0/0-1/0	VPR							1	1.00	0.00	0.00	0.00	0.00	0.00	1.00
112	R - 190	Rajapalayam - Ayyanarkovil road Anumanthasamykovil Road	VPR							1	0.05	0.00	0.00	0.00	1.62	0.00	1.67
113	R - 191	Rajapalayam Ayyanarkovil road Kurupparai Road km 0/0-2/0	VPR							1	0.00	2.00	0.00	0.00	0.00	0.00	2.00
114	R - 192	Heenakshipuram Bus stop to Northern side Agricultural field Road	VPR				2018-2019			1	0.00	0.00	0.00	0.00	1.32	0.00	1.32
115	R - 194	Rajapalayam - Senbagathoppu road to Indira colony Road	VPR							1	0.00	0.00	0.00	0.00	0.55	0.00	0.55
116	R - 198	Rajapalayam - Senbagathoppu road to Pulugandikovil Road	VPR							1	1.52	0.00	0.97	0.00	0.00	0.00	2.49
117	R - 197	Chokkanathanputhur - Inamkovilpatti road to Kalathur Ayyanarkovil Road	VPR							1	0.00	0.00	0.00	0.82	0.69	0.00	1.51
118	R - 198	Mountsion A.G.Church main road to Milligate road	VPR							1	0.00	0.00	0.00	0.00	0.30	0.00	0.30
119	R - 201	NH 208 - Devadhanam Road	VPR				2012-2013			1	0.00	0.00	0.00	0.00	0.48	0.00	0.48
120	R - 202	North Devadhanam Burial ground Road	VPR			2015-2016				1	0.00	0.00	0.00	0.00	0.80	0.00	0.80
121	R - 203	Zamin Nallamangalam Krishnankovil to church Road km 0/0-0/4	VPR							1	0.00	0.00	0.00	0.00	0.40	0.00	0.40
122	R - 205	Zamin Nathampatti Women sanitary complex to burial ground (B.C,S.C) Road	VPR							1	0.00	0.00	0.00	0.00	0.50	0.00	0.50
123	R - 207	Chokkanathanputhur High School Kallyandi Ayyanarkovil Road	VPR							1	0.00	0.08	0.00	0.00	0.47	0.00	0.55
124	R - 208	Kuruchiyarpatti to Burial ground road	VPR			2011-2012				1	0.00	0.00	0.00	0.00	0.34	0.00	0.34
125	R - 214	S.Thirukothelapuram Bridge - Erulappan Samy Kovil Road.	VPR							1	0.00	0.00	0.00	0.00	0.46	0.00	0.46
126	R - 215	Keelarajakularaman - Vadakaral District Border road to Palyampatti	VPR				2018-2019			1	0.00	0.00	0.00	0.00	0.46	0.00	0.46

Sl. No.	Sub Code	Road Name	Category of the Road	Route No	Financial Year	Financial Year	Village Name	Subdivision Name	No. of Funds	Surthru	Gravel	WSP II	WSP III	ST	LC road	Total
127	R - 218	Meenatchipuram Bural Ground Road KM 0/0-0/3	VPR						1	0.30	0.00	0.00	0.00	0.00	0.00	0.30
128	R - 217	Vargunaremapuram - Meenatchipuram Road	PUR		2018-2019				1	0.00	0.00	0.00	0.00	0.36	0.00	0.36
129	R - 219	Mountalon south side Bural Ground Road	VPR						1	0.30	0.00	0.00	0.00	0.00	0.00	0.30
130	R - 220	BH 41 Vandima kallamman kott road to Kunangulam Link road	VPR						1	0.00	0.00	0.00	0.00	1.53	0.00	1.53
131	R - 221	Branching 1/4 from NH-208-Ekkanathi road to Alageperumalkovli road	PUR						1	0.00	0.00	0.80	0.00	0.00	0.00	0.80
132	R - 222	Rajapalayam - Sembagathoppu road to Samathivapuram	VPR						1	0.00	0.00	0.00	0.00	0.54	0.00	0.54
133	R - 223	NH-208 to Bural Ground Road via Kayakudi River near by Annappara High School.	VPR						1	0.00	0.00	0.00	0.00	0.27	0.00	0.27
134	R - 224	E.S.I Colony - Kelangaperi road to Vettalperumal kovli road	VPR						1	0.00	0.00	0.00	0.00	0.54	0.00	0.54
135	R - 225	Devadhanam - Saathakovli road to Karuppasamy kovli Link road	PUR		2008-2009				1	0.00	0.00	0.00	0.00	2.03	0.00	2.03
136	R - 226	THENKARAI TO HUKKARNATHAM - NAJAPURAM LINK ROAD	VPR						1	0.00	0.00	1.37	0.00	0.00	0.00	1.37
137	R - 227	Pirakudi river road to chellapillal oorsal road	PUR		2010-2011				1	0.00	0.00	0.00	0.00	2.48	0.00	2.48
138	R - 228	Athiputhir Aayyanar kovli road to Pirakudi river road	PUR						1	0.00	0.00	0.00	0.00	1.87	0.00	1.87
139	R - 229	Aayyanar - Mahavoor road to Agrigodewm road	PUR						1	0.00	0.80	0.00	0.00	0.00	0.00	0.80
140	R - 230	NH 208 - Athiputhir Ayyanarkovli Link road to Manamakki Tank Road	PUR						1	0.34	0.00	0.00	0.00	2.03	0.00	2.39
141	R - 231	Kuyyavar kudiyiruppu road	VPR						1	0.00	0.00	0.00	0.00	0.38	0.00	0.38
142	R - 232	Rajapalayam - Ayyanarkovli Road to Ammanthoppu road k/m 0/0-1/500	VPR		2017-2018				1	3.20	0.00	0.60	0.00	1.50	0.00	4.70
143	R - 233	PRR Nager road in Samuligapuram 0/0-0/320	VPR						1	0.00	0.00	0.00	0.00	0.32	0.00	0.32
144	R - 234	Sembagathoppu Road to Sakthi nagar Road 0/0-0/550	VPR						1	0.00	0.00	0.00	0.00	0.53	0.00	0.53
145	R - 235	Lingammal Road Thambathan Dorani Road 0/0-3/0	VPR						1	0.00	0.00	0.00	0.00	1.50	0.00	1.50
146	R - 236	Inamchettikulam Road to Kayakudi River Road 0/0-1/5	VPR						1	0.00	0.00	0.00	0.00	0.30	0.00	0.30
147	R - 237	Thiruvalluvar nagar Road to Arumoganagar Road 0/0-0/3	VPR						1	0.00	2.60	0.00	0.00	0.00	0.00	2.60
148	R - 238	Athiputhir Ayyanarkovli road to Pirakudi river road Bridge to Agricultural Field Road	PUR						1	3.20	0.00	0.00	0.00	0.00	0.00	3.20
149	R - 239	Rajapalayam - Ayyanarkovli road to Ammanthoppu road	VPR						1	0.00	0.00	3.10	0.00	0.90	0.00	4.00
150	R - 240	Samuligapuram - Kallngapatti road to Kuruchiyaripatti Link road	VPR						1	0.00	0.00	0.00	0.00	0.48	0.00	0.48
151	R - 241	Samuligapuram VOC Nagar main road	VPR				Samuligapuram, Sivagangapuram		1	0.00	0.00	0.00	0.00	0.33	0.00	0.33
152	R - 242	Samuligapuram VOC Nagar East part road	VPR						1	0.00	0.00	0.00	0.00	0.58	0.00	0.58
153	R - 243	Samuligapuram VOC Nagar West part road	VPR						1	0.17	0.00	0.00	0.00	0.36	0.00	0.53
154	R - 244	Samuligapuram Velavan Nagar road	VPR						1	0.00	0.00	0.00	0.00	0.36	0.00	0.36
									Total	14	4.70	1.40	0.00	0.00	0.00	21.70


 21/10/2020
 ASSISTANT ENGINEER (RD)
 PANCHAYAT UNION
 RAJAPALAYAM.

21/10/2019, 1:45 PM



logged in as vnrppym

செலாட்சு அமைச்சு Rural Development & Panchayat Raj Department

District :: VIRUDHUNAGAR Block :: RAJAPALAYAM

Directorate of Rural Development & Panchayat Raj

27th October, 2020

Report Number -B: 529

Download as XLS

Physical Progress All Schemes

District Name :: VIRUDHUNAGAR Block Name :: RAJAPALAYAM

Scheme Group Name :: Roads Scheme Name :: TNRRTS-Stream-1-Upgradeation Financial Year :: 2017-2018

All Works

Sl. No	Block Name	Village/Town Panchayat/Municipality/ Corporation Name	Habitation Name	Work ID	Work Type	Nb. of Works	Work Group	Work Type	Work Name	AS Number/ AS DATE	AS Value	TS Value	Agency Group	Agency Name	Amount Spent	Current Steps
1	RAJAPALAYAM	Meenachipuram	Meenachipuram	B455003	WPH + BT	1	Roads	WPH + BT	Rajapalayam road to Ammanthoppu road Km 0/0-1/5	CG/1123/2018	2990000	2990000	DRDA	DRDA, VIRUDHUNAGAR	2994135	Completed

[Signature]
 27/10/2020
 ASSISTANT ENGINEER (RD)
 PANCHAYAT UNION
 RAJAPALAYAM.

Answer - 01.

பறிவஞ்சல் ஒப்புதல் அட்டைபட்டள்

விருதுநகர் மாவட்ட ஊரக வளர்ச்சி முகமையின் தலைவர் / மாவட்ட ஆட்சித்தலைவர்
ஆவர்களின் நடவடிக்கைகள்
முன்னிலை: இரா.கண்ணன், இ.ஆ.ப.,

ந.க.சி6/2986-06/2019

நாள் 26.07.2020

பொருள் : விருதுநகர் மாவட்டம் - 2019 -20 ஆம் ஆண்டிற்கான நபார்டு திட்டம் (NABARD-XXV) - இராஜபாளையம் ஊராட்சி ஒன்றியம்- சிப்பம் எண். NABARD-XXV-06/2019-20 - சாலைகள் மேம்பாடு/வலுப்படுத்தும் பணிகள் - வேலை உத்தரவு அனுமதித்து உத்தரவிடுதல்.

பார்வை : 1) மாவட்ட ஆட்சியர்/தலைவர், மாவட்ட ஊரக வளர்ச்சி முகமை, விருதுநகர் தீர்வாக அனுமதி நடவடிக்கைகள்: ந.க.சி. சி6/2986/2019 நாள் - 20.03.2020
2) மாவட்ட ஆட்சியர்/தலைவர், மாவட்ட ஊரக வளர்ச்சி முகமை, விருதுநகர் ஒப்பந்த ஏற்பு கடிதம் ந.க.சி. சி6/2986/2019 நாள் - 22.06.2020
3) ஒப்பந்தப் புள்ளி நாள் 20.05.2020
eTender ID:- 2020_RDTN_162023_6 / eBid no. 334330.

உத்தரவு

விருதுநகர் மாவட்டம் - 2019 -20 ஆம் ஆண்டிற்கான நபார்டு திட்டம் (NABARD-XXV) - இராஜபாளையம் ஊராட்சி ஒன்றியம்- சிப்பம் எண். NABARD-XXV-06/2019-20 - சாலைகள் மேம்பாடு/வலுப்படுத்தும் பணிகளுக்காக 20.05.2020 ல் நடைபெற்ற ஒப்பந்தத்தில் பின்வரும் அட்டவணையில் காணும் சாலை பணிகளுக்கு தங்களிடமிருந்து ஒப்பந்த விலைப்புள்ளி பெறப்பட்டது. தங்களிடமிருந்து பெறப்பட்ட ஒப்பந்தப்புள்ளியின் மேல் நடவடிக்கையைத் தொடர்ந்து இவ்வேலையின் மதிப்பு ரூ.1,07,67,933.43/- (ரூபாய் ஒரு கோடியே ஏழு இலட்சத்து அறுபத்து ஏழாயிரத்து தொள்ளாயிரத்து முப்பத்து மூன்று மற்றும் பைசா நாற்பத்து மூன்று மட்டும்) (-)0.27% ஒப்பந்த மதிப்பீட்டு விலையை விட குறைவாக ஏற்றுக் கொள்ளப்பட்டு ஒப்பந்த உடன்படிக்கை செய்ததையடுத்து அதற்கான வேலை உத்தரவு வழங்கி இதன் மூலம் உத்தரவிடப்படுகிறது.

வேலையின் விவரம்

Sl. No	Block	Name of the Road (With Chainage)	Road code	Length (in Km)	Estimate Cost (in Rs. lakhs)	Contract Value including 12% GST (in Rs.)
1	Rajapalayam	Rajapalayam - Ayyanarkovil road to Ammanthoppu road Km 1/5 to 4/7	R239	3.200	108.96	1,07,67,933.43

ஒப்பந்தத்தின் போது தெரிவிக்கப்பட்ட உரிய தொழில் நுட்ப உதவியாளர்களைக் கொண்டு ஒப்பந்த நிபந்தனை பாரா.16ல் குறிப்பிட்டுள்ள திட்ட அட்டவணைப்படி ஆறு மாதங்களுக்குள் மதிப்பீட்டில் குறிப்பிடப்பட்டுள்ள தொழில்நுட்ப விவர குறிப்புகளின்படி உரிய தரத்துடன் எவ்வித குறைபாடுகளுமின்றி பணிகள் முடிக்கப்பட வேண்டும்.

வேலையின் தரக்கட்டுப்பாடு சம்பந்தமாக ஒப்பந்த நிபந்தனை பாரா 22ன்படி அனைத்து பணிகளும் ஒவ்வொரு நிலையிலும் தர பரிசோதனை செய்யப்பட்டு அதற்கான பதிவேட்டில் பதிவு செய்யப்பட வேண்டும். வேலையின் தரத்தில் தொடர்ந்து குறைபாடுகள் காண்டறியப்பட்டாலோ மற்றும் பணியினை செயல்படுத்துவதில் போதிய முன்னேற்றமின்மை காணப்பட்டாலோ ஒப்பந்த நிபந்தனையின்படி அபராத நடவடிக்கை மேற்கொள்ளப்படும்.

வேலை ஆரம்பிக்கும் நிலையிலிருந்து வேலை முடிக்கும் காலம் வரை வேலையின் ஒவ்வொரு நிலையிலும் புகைப்படங்கள் மற்றும் தரக்கட்டுப்பாடு சான்றிதழ்கள் ஒவ்வொரு பட்டியலுடன் அவசியம் இணைக்கப்பட வேண்டும்.

இவ்வேலையை ஒப்பந்தக்காரர்கள் எக்காரணத்தைக் கொண்டும் உள் குத்தகைக்கு விடுதல் கூடாது என்றும் தெரிவிக்கப்படுகிறது.

மாவட்ட ஆட்சியருக்காக

4/4

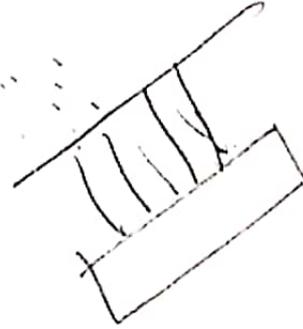
பெறுநர்

M/s. லட்சுமி கன்ஸ்ட்ரக்ஷன்ஸ்,
ஒப்பந்தக்காரர்,
107/276, சங்கரன் கோவில், சரலை,
இராஜபாளையம்.

நகல்

- 1) ஊராட்சி ஒன்றிய ஆணையர், இராஜபாளையம் தகவலுக்காகவும் மற்றும் தக்க நடவடிக்கைக்காக அனுப்பப்படுகிறது. இவ்வேலை உதவி வழங்கப்பட்ட பதினான்கில் ஒப்பந்தக்காரரிடம் வேலைத்திறனை ஒப்படைப்பு செய்து அதற்கான சான்றிதழினை இவ்வலுவலகத்திற்கு அனுப்பிவைக்க கேட்டுக்கொள்ளப்படுகிறது.
- 2) உதவி செயற்பொறியாளர் (சரலைகள் மற்றும் பாலங்கள்), சிவகாசி உபகேட்டம் தகவலுக்காகவும் மற்றும் தக்க நடவடிக்கைக்காக.
- 3) இயக்குநர்/ ஊரக வளர்ச்சி மற்றும் ஊராட்சித் துறை சென்னை அவர்களுக்கு அனுப்பப்படுகிறது.

7



Name of District : VIRUDHUNAGAR

Name of Block : RAJAPALAYAM

Name of Work : Improvements to the road from Rajapalayam -
Ayyanarkovil road to Ammanthoppu road KM
1/5 to 4/7 (R232)

Road Code : R 232

Length : 3.20 km

Name of Scheme : NABARD 2019-20

Estimate Cost : 101.62
120.00 Lakhs

ABSTRACT

Name of Work :

Improvements to the road from
Rajapalayam - Ayyanarkovil road to
Ammanthoppu road KM 1/5 to 4/7
(R232)

Sl. No.	Description of Work	Qty	Rate	Per	Amount
1	Earth work excavation and depositing on bank within initial lead of 10m & initial lift of 2m in hard stiff clay, stiff black cotton, hard red earth, shales, murrum, gravel, stoney earth and earth mixed with small size boulders SS .20.A (as per calculation sheet)				
	Km 1/5 - 2/0	1383.75	77.90	Cum	107794.00
	Km 2/0 - 3/0	2767.50	77.90	Cum	215588.00
	Km 3/0 - 4/0	2767.50	77.90	Cum	215588.00
	Km 4/0 - 4/7	1937.25	77.90	Cum	150912.00
2	Providing laying and compacting red gravel in accordance with requirements of the specification materials shall be in one or more layers as necessary including watering, consolidating by the power roller rolling and all labour charges for soiling including hire charges for consolidation				
	Km 1/5 - 2/0	178.96	483.16	Cum	86466.00
	Km 2/0 - 3/0	351.40	483.16	Cum	169782.00
	Km 3/0 - 4/0	358.42	491.88	Cum	176300.00
	Km 4/0 - 4/7	248.12	500.61	Cum	124211.00
3	Construction of Granular Sub base by providing well graded material (25 mm to 4.75 mm IRC HBG metal @ 65 %, 4.75 to 2.36mm IRC HBG metal @20%&2.36 mm below IRC HBG metal @15%)& (the material passing 425 microns sieve shall have liquid limit and plasticity				
	Km 1/5 - 2/0	301.99	1310.13	Cum	395646.00
	Km 2/0 - 3/0	592.97	1310.13	Cum	776868.00
	Km 3/0 - 4/0	604.83	1319.15	Cum	797861.00
	Km 4/0 - 4/7	418.69	1328.18	Cum	556096.00
4	Providing and laying spreading and compacting graded stone aggregate to Wet Mix Macadam(WMM) specification Including premixing the material with water at OMC in machanical mix plant carriage of mixed material by tipper to site laying in uniform layers 2				
	Km 1/5 - 2/0	279.62	1546.24	Cum	432360.00
	Km 2/0 - 3/0	549.06	1546.24	Cum	848979.00
	Km 3/0 - 4/0	560.02	1546.24	Cum	865925.00

Sl. No.	Description of Work	Qty	Rate	Per	Amount
	Km 4/0 - 4/7	387.67	1546.24	Cum	599431.00
5	Applying PRIMECOAT over WMB/ WMM surface at 7.00Kg of SS-1 Bitumen Emulsion / 10 sq.m including labour for spraying, hire charges for bitumen sprayer etc. Comp.				
	Km 1/5 - 4/7	11842.49	59.24	Sqm	701549.00
6	Applying TACK COAT over Primed WBM surface at 2.5Kg of RS-1 Bitumen Emulsion / 10 sq.m including labour for spraying, hire charges for bitumen sprayer etc. Comp.				
	Km 1/5 - 4/7	11842.49	12.13	Sqm	143649.00
7	Providing and laying pre-mix carpet 20mm thickness using 0.18cum of 13.2 IRC machine crushed metal 0.09cum of 11.2mm IRC machine crushed metal with 13.432Kg of Bitumen with 1.168 Kg of Plastic waste for pre-mixing 10 sqm of pre-mix carpet and laying Seal				
	Km 1/5 - 4/7	11842.49	184.40	Sqm	2183755.00
8	Provision for Hectametre stone of size 0.15mx0.15mx0.45m	13	214		2782.00
9	Provision for Kilometre stone of size 0.45mx0.15mx0.90m	3	427		1281.00
10	Provision for caution board	4	3000		12000.00
11	Provison for sign board	15	4750		71250.00
12	Provison for Name Board	1	4500		4500.00
13	Providing Labour Welfare fund 1%				96406.00
14	Provision For GST 12%				1156869.00
15	Providing photograhic charges				1000.00
16	Contincencies and other unforeseen items				1152.00
	TOTAL				10950000.00

108,96,000

Prakam C

DETAILED ESTIMATE

Name of Work :

Improvements to the road from Rajapalayam -
Ayyanarkovil road to Ammanthoppu road KM
1/5 to 4/7 (R232)

Sl. No.	Description of work	No.	Measurements			Qty
			L	B	D or H	
	Providing laying and compacting red gravel in accordance with requirements of the specification materials shall be in one or more layers as necessary including watering, consolidating by the power roller rolling and all labour charges for soling including hire charges for consolidation etc. complete.					
	Side Berms					
	Km 1/5 - 2/0	1 X 2	500.00	1.20	0.150	180.00
	D/F 1.50m culvert at Ch1809m	1 X 2	2.90	1.20	0.150	-1.04
	Km 1/5 - 2/0					178.96
	Km 2/0 - 3/0	1 X 2	1000.00	1.20	0.150	360.00
	D/F 1.50m culvert at Ch2502m, Ch2522m, 2870m	2 X 3	2.90	1.20	0.150	-3.13
	D/F 3.00m culvert at Ch2930m, 2955m	2 X 2	4.40	1.20	0.150	-3.17
	D/F 5.00m culvert at Ch2980m	1 X 2	6.40	1.20	0.150	-2.30
	Km 2/0 - 3/0					351.40
	Km 3/0 - 4/0	1 X 2	1000.00	1.20	0.150	360.00
	D/F 3.00m culvert at Ch3680m	1 X 2	4.40	1.20	0.150	-1.58
	Km 3/0 - 4/0					358.42
	Km 4/0 - 4/7	1 X 2	700.00	1.20	0.150	252.00
	D/F 3.00m culvert at Ch4165m	1 X 2	4.40	1.20	0.150	-1.58
	D/F 5.00m culvert at Ch4365m	1 X 2	6.40	1.20	0.150	-2.30
	Km 4/0 - 4/7					248.12

Sl. No.	Description of work	No.	Measurements			Qty		
			L	B	D or H			
3	Construction of Granular Sub base by providing well graded material (25 mm to 4.75 mm IRC HBG metal @ 65 %, 4.75 to 2.36mm IRC HBG metal @20% & 2.36 mm below IRC HBG metal @15%) & (the material passing 425 microns sieve shall have liquid limit and plasticity							
	<u>Over Riding Surface:-</u>							
	Km 1/5 - 2/0	1	X	1	500.00	4.05	0.150	303.75
	D/F 1.50m culvert at Ch1809m	1	X	1	2.90	4.05	0.150	-1.76
	Km 1/5 - 2/0						301.99	
	Km 2/0 - 3/0	1	X	1	1000.00	4.05	0.150	607.50
	D/F 1.50m culvert at Ch2502m, Ch2522m, 2870m	1	X	3	2.90	4.05	0.150	-5.29
	D/F 3.00m culvert at Ch2930m, 2955m	1	X	2	4.40	4.05	0.150	-5.35
	D/F 5.00m culvert at Ch2980m	1	X	1	6.40	4.05	0.150	-3.89
	Km 2/0 - 3/0						592.97	
	Km 3/0 - 4/0	1	X	1	1000.00	4.05	0.150	607.50
	D/F 3.00m culvert at Ch3680m	1	X	1	4.40	4.05	0.150	-2.67
	Km 3/0 - 4/0						604.83	
	Km 4/0 - 4/7	1	X	1	700.00	4.05	0.150	425.25
	D/F 3.00m culvert at Ch4165m	1	X	1	4.40	4.05	0.150	-2.67
	D/F 5.00m culvert at Ch4365m	1	X	1	6.40	4.05	0.150	-3.89
	Km 4/0 - 4/7						418.69	
Providing and laying spreading and compacting graded stone aggregate to Wet Mix Macadam (WMM) specification including premixing the material with water at OMC in mechanical mix plant carriage of mixed material by tipper to site laying in uniform layers 2								
<u>Over Riding Surface:-</u>								
Km 1/5 - 2/0	1	X	1	500.00	3.75	0.150	281.25	
D/F 1.50m culvert at Ch1809m	1	X	1	2.90	3.75	0.150	-1.63	
Km 1/5 - 2/0						279.62		
Km 2/0 - 3/0	1	X	1	1000.00	3.75	0.150	562.50	
D/F 1.50m culvert at Ch2502m, Ch2522m, 2870m	1	X	3	2.90	3.75	0.150	-4.89	
D/F 3.00m culvert at Ch2930m, 2955m	1	X	2	4.40	3.75	0.150	-4.95	
D/F 5.00m culvert at Ch2980m	1	X	1	6.40	3.75	0.150	-3.60	
Km 2/0 - 3/0						549.06		

Sl. No.	Description of work	No.			Measurements			Qty	
					L	B	D or H		
5	Km 3/0 - 4/0	1	X	1	1000.00	3.75	0.150	562.50	
	D/F 3.00m culvert at Ch3680m	1	X	1	4.40	3.75	0.150	-2.48	
	Km 3/0 - 4/0							560.02	
	Km 4/0 - 4/7	1	X	1	700.00	3.75	0.150	393.75	
	D/F 3.00m culvert at Ch4165m	1	X	1	4.40	3.75	0.150	-2.48	
	D/F 5.00m culvert at Ch4365m	1	X	1	6.40	3.75	0.150	-3.60	
	Km 4/0 - 4/7							387.67	
	1776.37								
	Applying PRIMECOAT over WMB/ WMM surface at 7.00Kg of SS-1 Bitumen Emulsion / 10 sq.m including labour for spraying, hire charges for bitumen sprayer etc. Comp.								
	Over Riding Surface:-								
	Km 1/5 - 2/0	1	X	1	500.00	3.75		1875.00	
	D/F 1.50m culvert at Ch1809m	1	X	1	2.90	3.75		-10.88	
Km 1/5 - 2/0							1864.12		
Km 2/0 - 3/0	1	X	1	1000.00	3.75		3750.00		
D/F 1.50m culvert at Ch2502m, Ch2522m, 2870m	1	X	3	2.90	3.75		-32.63		
D/F 3.00m culvert at Ch2930m, 2955m	1	X	2	4.40	3.75		-33.00		
D/F 5.00m culvert at Ch2980m	1	X	1	6.40	3.75		-24.00		
Km 2/0 - 3/0							3660.37		
Km 3/0 - 4/0	1	X	1	1000.00	3.75		3750.00		
D/F 3.00m culvert at Ch3680m	1	X	1	4.40	3.75		-16.50		
Km 3/0 - 4/0							3733.50		
Km 4/0 - 4/7	1	X	1	700.00	3.75		2625.00		
D/F 3.00m culvert at Ch4165m	1	X	1	4.40	3.75		-16.50		
D/F 5.00m culvert at Ch4365m	1	X	1	6.40	3.75		-24.00		
Km 4/0 - 4/7							2584.50		
11842.49									

Sl. No.	Description of work	No.	Measurements			Qty	
			L	B	D or H		
	Applying TACK COAT over Primed WBM surface at 2.5Kg of RS-1 Bitumen Emulsion / 10 sq.m Including labour for spraying, hire charges for bitumen sprayer etc. Comp.						
	<u>Over Riding Surface:-</u>						
	Km 1/5 - 2/0	1	X	1	500.00	3.75	1875.00
	D/F 1.50m culvert at Ch1809m	1	X	1	2.90	3.75	-10.88
	Km 1/5 - 2/0						1864.12
	Km 2/0 - 3/0	1	X	1	1000.00	3.75	3750.00
	D/F 1.50m culvert at Ch2502m, Ch2522m, 2870m	1	X	3	2.90	3.75	-32.63
	D/F 3.00m culvert at Ch2930m, 2955m	1	X	2	4.40	3.75	-33.00
	D/F 5.00m culvert at Ch2980m	1	X	1	6.40	3.75	-24.00
	Km 2/0 - 3/0						3660.37
	Km 3/0 - 4/0	1	X	1	1000.00	3.75	3750.00
	D/F 3.00m culvert at Ch3680m	1	X	1	4.40	3.75	-16.50
	Km 3/0 - 4/0						3733.50
	Km 4/0 - 4/7	1	X	1	700.00	3.75	2625.00
	D/F 3.00m culvert at Ch4165m	1	X	1	4.40	3.75	-16.50
	D/F 5.00m culvert at Ch4365m	1	X	1	6.40	3.75	-24.00
	Km 4/0 - 4/7						2584.50
	11842.49						
	Providing and laying pre-mix carpet 20mm thickness using 0.18cum of 13.2 IRC machine crushed metal 0.09cum of 11.2mm IRC machine crushed metal with 13.432Kg of Bitumen with 1.168 Kg of Plastic waste for pre-mixing 10 sqm of pre-mix carpet and laying Seal						
	<u>Over Riding Surface:-</u>						
	Km 1/5 - 2/0	1	X	1	500.00	3.75	1875.00
	D/F 1.50m culvert at Ch1809m	1	X	1	2.90	3.75	-10.88
	Km 1/5 - 2/0						1864.12
	Km 2/0 - 3/0	1	X	1	1000.00	3.75	3750.00
	D/F 1.50m culvert at Ch2502m, Ch2522m, 2870m	1	X	3	2.90	3.75	-32.63

இராஜபாளையம் வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) அவர்களின் நடவடிக்கைகள் முன்னிலை: திரு.மு.செல்வராஜ்

ந.க.யி5/2865/2018

நாள்: .10.2019

பொருள்: மகாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்டம் - 2019-20-இராஜபாளையம் ஊராட்சி ஒன்றியம் - Krishnapuram ஊராட்சியில் Span Culvert அமைக்க நிர்வாக அனுமதி வழங்கப்பட்டது-வேலை உத்தரவு வழங்கி உத்தரவிடல்-சார்பு.

பார்வை: தலைவர்/மாவட்ட ஆட்சியர், விருதுநகர் மாவட்ட ஊரக வளர்ச்சி முகமை அவர்களின் நடவடிக்கைகள் ந.க.138210/2019, date:17.09.19

உத்தரவு:

2019-20-ம் ஆண்டு மகாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்டத்தின் கீழ் இராஜபாளையம் ஊராட்சி ஒன்றியம் Krishnapuram ஊராட்சியில் தடுப்பணை Span Culvert அமைக்க நிர்வாக அனுமதி வழங்கப்பட்டுள்ளது. மேற்படி தடுப்பணை Span Culvert பணிகளை கீழ்க்கண்ட நிபந்தனைகளுக்குட்பட்டு செய்து முடிக்க சம்மந்தப்பட்ட ஊராட்சி செயலருக்கு வேலை உத்தரவு வழங்கி உத்தரவிடப்படுகிறது.

Sl. No.	Name of the Village Panchayat	Name of the work	Estimate Amount	MGNREGS Work ID
2	Krishnapuram	19-20 Const. of 3.00m Span Culvert at amman thoppu road @ch 4165m at Krishnapuram	690000	2924006011/AV/2904583179

நிபந்தனைகள்

1. Span Culvert அமைக்கும் பணிக்கு உரிய அலுவலர்களிடம் தொழில்நுட்ப அனுமதி பெற்று பணிகள் துவங்கப்பட வேண்டும்.
2. பணிகள் 100% மனித உழைப்பைக்கொண்டதாக இருக்க வேண்டும். எக்காரணம் கொண்டும் இயந்திரங்கள் மற்றும் ஒப்பந்தக்காரர்கள் ஈடுபடுத்தக்கூடாது.
3. இந்த பணிகளுக்கு கிராம சபையின் ஒப்புதல் பெறப்பட வேண்டும். மேற்படி பணி 3 மாதங்களுக்குள் முடிக்கப்பட வேண்டும்.
4. Span Culvert அமைக்கும் பணியில் ஈடுபடும் பணியாளர்களுக்கு தினசரி ஊதியம் ம.கா.தே.ஊ.வே.உ.திட்ட நடைமுறைப்படி ஒன்றிய பொறியியல் பிரிவில் அளவிட்டு செய்யப்பட்டு வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) அனுமதியின் பேரில் பணியாளர்களுக்கு ஒவ்வொரு வாரமும் ஊதியம் வழங்கப்படும்.
5. Span Culvert அமைக்கும் பணி ஒன்றிய பணிப் பார்வையாளரால் செயல்பாட்டுக் குழு முன்பாக முன் அளவிட்டு மேற்கொள்ளப்பட்டு செயல்பாட்டுக் குழுவினரால் சான்று செய்யப்பட வேண்டும்.
6. பணி ஆரம்பிக்கும் முன்பும் பணி நடைபெறும்போதும் பணி முடிவுற்ற நிலை ஆகிய மூன்று நிலைகளில் புகைப்படம் எடுத்து தவறாது முடிவறிக்கையில் இணைக்கப்பட வேண்டும்.

**இராஜபாளையம் வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) அவர்களின் நடவடிக்கைகள்
முன்னிலை: திரு.மு.செல்வராஜ்**

ந.க.பி5/2865/2018

நாள்: .10.2019

பொருள்: மகாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்டம் - 2019-20-இராஜபாளையம் ஊராட்சி ஒன்றியம் - Krishnapuram ஊராட்சியில் Span Culvert அமைக்க நிர்வாக அனுமதி வழங்கப்பட்டது-வேலை உத்தரவு வழங்கி உத்தரவிடல்-சார்பு.

பார்வை: தலைவர்/மாவட்ட ஆட்சியர், விருதுநகர் மாவட்ட ஊரக வளர்ச்சி முகமை அவர்களின் நடவடிக்கைகள் ந.க.138212/2019, date:17.09.19

உத்தரவு:

2019-20-ம் ஆண்டு மகாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்டத்தின் கீழ் இராஜபாளையம் ஊராட்சி ஒன்றியம் Krishnapuram ஊராட்சியில் தடுப்பணை Span Culvert அமைக்க நிர்வாக அனுமதி வழங்கப்பட்டுள்ளது. மேற்படி தடுப்பணை Span Culvert பணிகளை கீழ்க்கண்ட நிபந்தனைகளுக்குட்பட்டு செய்து முடிக்க சம்மந்தப்பட்ட ஊராட்சி செயலருக்கு வேலை உத்தரவு வழங்கி உத்தரவிடப்படுகிறது.

Sl. No.	Name of the Village Panchayat	Name of the work	Estimate Amount	MGNREGS Work ID
3	Krishnapuram	19-20 Const. of 1.50m Span Culvert at amman thoppu road @ch 2522m at Krishnapuram	426000	2924006011/A/V/2904583174

நிபந்தனைகள்

1. Span Culvert அமைக்கும் பணிக்கு உரிய அலுவலர்களிடம் தொழில்நுட்ப அனுமதி பெற்று பணிகள் துவங்கப்படவேண்டும்.
- 2.பணிகள் 100% மனித உழைப்பைக்கொண்டதாக இருக்க வேண்டும். எக்காரணம் கொண்டும் இயந்திரங்கள் மற்றும் ஒப்பந்தக்காரர்கள் ஈடுபடுத்தக்கூடாது.
- 3.இந்த பணிகளுக்கு கிராம சபையின் ஒப்புதல் பெறப்பட வேண்டும். மேற்படி பணி 3 மாதங்களுக்குள் முடிக்கப்பட வேண்டும்.
4. Span Culvert அமைக்கும் பணியில் ஈடுபடும் பணியாளர்களுக்கு தினசரி ஊதியம் ம.கா.தே.ஊ.வே.உ.திட்ட நடைமுறைப்படி ஒன்றிய பொறியியல் பிரிவில் அளவீடு செய்யப்பட்டு வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) அனுமதியின் பேரில் பணியாளர்களுக்கு ஒவ்வொரு வாரமும் ஊதியம் வழங்கப்படும்.
5. Span Culvert அமைக்கும் பணி ஒன்றிய பணிப் பார்வையாளரால் செயல்பாட்டுக் குழு முன்பாக முன் அளவீடு மேற்கொள்ளப்பட்டு செயல்பாட்டுக் குழுவினரால் சான்று செய்யப்பட வேண்டும்.
6. பணி ஆரம்பிக்கும் முன்பும் பணி நடைபெறும்போதும் பணி முடிவுற்ற நிலை ஆகிய மூன்று நிலைகளில் புகைப்படம் எடுத்து தவறாது முடிவறிக்கையில் இணைக்கப்பட வேண்டும்.

**இராஜபாளையம் வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) அவர்களின் நடவடிக்கைகள்
முன்னிலை: திரு.மு.செல்வராஜ்**

ந.க.பி5/2865/2018

நாள்: .10.2019

பொருள்: மகாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்டம் - 2019-20-இராஜபாளையம் ஊராட்சி ஒன்றியம் - Krishnapuram ஊராட்சியில் Span Culvert அமைக்க நிர்வாக அனுமதி வழங்கப்பட்டது-வேலை உத்தரவு வழங்கி உத்தரவிடல்-சார்பு.

பார்வை: தலைவர்/மாவட்ட ஆட்சியர், விருதுநகர் மாவட்ட ஊரக வளர்ச்சி முகமை அவர்களின் நடவடிக்கைகள் ந.க.138214/2019, date:17.09.19

உத்தரவு:

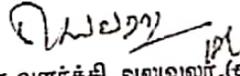
2019-20-ம் ஆண்டு மகாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்டத்தின் கீழ் இராஜபாளையம் ஊராட்சி ஒன்றியம் Krishnapuram ஊராட்சியில் தடுப்பணை Span Culvert அமைக்க நிர்வாக அனுமதி வழங்கப்பட்டுள்ளது. மேற்படி தடுப்பணை Span Culvert பணிகளை கிழக்கண்ட நிபந்தனைகளுக்குட்பட்டு செய்து முடிக்க சம்மந்தப்பட்ட ஊராட்சி செயலருக்கு வேலை உத்தரவு வழங்கி உத்தரவிடப்படுகிறது.

Sl. No.	Name of the Village Panchayat	Name of the work	Estimate Amount	MGNREGS Work ID
4	Krishnapuram	19-20 Const. of 3.00m Span Culvert at amman thoppu road @ch 3680m at Krishnapuram	690000	2924006011/AV/2904583178

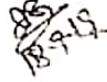
நிபந்தனைகள்

- Span Culvert அமைக்கும் பணிக்கு உரிய அலுவலர்களிடம் தொழில்நுட்ப அனுமதி பெற்று பணிகள் துவங்கப்படவேண்டும்.
- பணிகள் 100% மனித உழைப்பைக்கொண்டதாக இருக்க வேண்டும். எக்காரணம் கொண்டும் இயந்திரங்கள் மற்றும் ஒப்பந்தக்காரர்கள் ஈடுபடுத்தக்கூடாது.
- இந்த பணிகளுக்கு கிராம சபையின் ஒப்புதல் பெறப்பட வேண்டும். மேற்படி பணி 3 மாதங்களுக்குள் முடிக்கப்பட வேண்டும்.
- Span Culvert அமைக்கும் பணியில் ஈடுபடும் பணியாளர்களுக்கு தினசரி ஊதியம் ம.கா.தே.ஊ.வே.உ.திட்ட நடைமுறைப்படி ஒன்றிய பொறியியல் பிரிவில் அளவீடு செய்யப்பட்டு வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) அனுமதியின் பேரில் பணியாளர்களுக்கு ஒவ்வொரு வாரமும் ஊதியம் வழங்கப்படும்.
- Span Culvert அமைக்கும் பணி ஒன்றிய பணிப் பார்வையாளரால் செயல்பாட்டுக் குழு முன்பாக முன் அளவீடு மேற்கொள்ளப்பட்டு செயல்பாட்டுக் குழுவினரால் சான்று செய்யப்பட வேண்டும்.
- பணி ஆரம்பிக்கும் முன்பும் பணி நடைபெறும்போதும் பணி முடிவுற்ற நிலை ஆகிய மூன்று நிலைகளில் புகைப்படம் எடுத்து தவறாது முடிவறிக்கையில் இணைக்கப்பட வேண்டும்.

7. பணி முடிவுற்றதும், முடிவறிக்கை செயல்பாட்டுக் குழு உறுப்பினர்களால் சான்றளிக்கப்பட வேண்டும்.
8. பணி நடைபெற்று முடிந்தவுடன் ஊராட்சியில் உள்ள புதிய சொத்துக்கள் பதிவேட்டில் பதிவு செய்யப்பட வேண்டும்.
9. இப்பணி செயல்பாடு மற்றும் ஆவணங்கள் சமூகத்தணிக்கைக்கு உட்படுத்தப்படும்.
10. பணிமுடிவுற்றவுடன், பணிமுடிவுற்றமைக்கான பணி முடிவறிக்கை வைத்திருக்கவேண்டும். அதில் ஒன்றிய மற்றும் உதவிப் பொறியாளர்கள் கையொப்பம் இருக்க வேண்டும்.
11. ம.கா.தே.ஊ.வே.உ.திட்ட வழிகாட்டி நெறிமுறைகளைப் பின்பற்றி பணி முடிக்கப்பட்ட உடன் முடிவறிக்கை வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) மூலமாக இம்முகமைக்கு அனுப்பி வைக்கப்பட வேண்டும்.
12. Citizen Information Board கண்டிப்பாக வைக்கப்பட வேண்டும்.
13. பணிகள் குறித்து Work File தயார் செய்யப்பட வேண்டும்.


 வட்டார வளர்ச்சி அலுவலர்(கி.ஊ)
 இராஜபாளையம்

பெறுநர்:
 ஊராட்சி செயலர்
 Krishnapuram ஊராட்சி.


 18-9-19

நகல்:

- 1) திட்ட இயக்குநர், மாவட்ட ஊரக வளர்ச்சி முகமை விருதுநகர் அவர்களுக்கு பணிநிறுப்பப்படுகிறது.
- 2) உதவி செயற் பொறியாளர் (ஊ.வ), திருவில்லிபுத்தூர் அவர்களுக்கு பணிநது சமர்விக்கப்படுகிறது.
- 3) உதவிப் பொறியாளர் (ஊ.வ) இராஜபாளையம் (உரிய நடவடிக்கைக்கு)
- 4) ஒன்றிய பணிமேற்பார்வையாளர், இராஜபாளையம் ஊராட்சி ஒன்றியம் தக்க மேல் நடவடிக்கைக்கு அனுப்பப்படுகிறது.

**இராஜபாளையம் வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) அவர்களின் நடவடிக்கைகள்
முன்னிலை: திரு.மு.செல்வராஜ்**

ந.க.பி5/2865/2018

நாள்: .10.2019

பொருள்: மகாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்டம் - 2019-20-இராஜபாளையம் ஊராட்சி ஒன்றியம் - Krishnapuram ஊராட்சியில் Span Culvert அமைக்க நிர்வாக அனுமதி வழங்கப்பட்டது-வேலை உத்தரவு வழங்கி உத்தரவிடல்-சார்பு.

பார்வை: தலைவர்/மாவட்ட ஆட்சியர், விருதுநகர் மாவட்ட ஊரக வளர்ச்சி முகமை அவர்களின் நடவடிக்கைகள்
ந.க.138234/2019, date:17.09.19

உத்தரவு:

2019-20-ம் ஆண்டு மகாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்டத்தின் கீழ் இராஜபாளையம் ஊராட்சி ஒன்றியம் Krishnapuram ஊராட்சியில் தடுப்பணை Span Culvert அமைக்க நிர்வாக அனுமதி வழங்கப்பட்டுள்ளது. மேற்படி தடுப்பணை Span Culvert பணிகளை கீழ்க்கண்ட நிபந்தனைகளுக்குப்பட்டு செய்து முடிக்க சம்மந்தப்பட்ட ஊராட்சி செயலருக்கு வேலை உத்தரவு வழங்கி உத்தரவிடப்படுகிறது.

Sl. No.	Name of the Village Panchayat	Name of the work	Estimate Amount	MGNREGS Work ID
5	Krishnapuram	19-20 Const. of 3.00m Span Culvert at annan thoppu road @ch 3680m at Krishnapuram	690000	2924006011/AV/2904583177

நிபந்தனைகள்

- Span Culvert அமைக்கும் பணிக்கு உரிய அலுவலர்களிடம் தொழில்நுட்ப அனுமதி பெற்று பணிகள் துவங்கப்படவேண்டும்.
- பணிகள் 100% மனித உழைப்பைக்கொண்டதாக இருக்க வேண்டும். எக்காரணம் கொண்டும் இயந்திரங்கள் மற்றும் ஒப்பந்தக்காரர்கள் ஈடுபடுத்தக்கூடாது.
- இந்த பணிகளுக்கு கிராம சபையின் ஒப்புதல் பெறப்பட வேண்டும். மேற்படி பணி 3 மாதங்களுக்குள் முடிக்கப்பட வேண்டும்.
- Span Culvert அமைக்கும் பணியில் ஈடுபடும் பணியாளர்களுக்கு தினசரி ஊதியம் ம.கா.தே.ஊ.வே.உ.திட்ட நடைமுறைப்படி ஒன்றிய பொறியியல் பிரிவில் அளவிட்டு செய்யப்பட்டு வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) அனுமதியின் பேரில் பணியாளர்களுக்கு ஒவ்வொரு வாரமும் ஊதியம் வழங்கப்படும்.
- Span Culvert அமைக்கும் பணி ஒன்றிய பணிப் பார்வையாளரால் செயல்பாட்டுக் குழு முன்பாக முன் அளவிட்டு மேற்கொள்ளப்பட்டு செயல்பாட்டுக் குழுவினரால் சான்று செய்யப்பட வேண்டும்.
- பணி ஆரம்பிக்கும் முன்பும் பணி நடைபெறும்போதும் பணி முடிவுற்ற நிலை ஆகிய மூன்று நிலைகளில் புகைப்படம் எடுத்து தவறாது முடிவறிக்கையில் இணைக்கப்பட வேண்டும்.

**இராஜபாளையம் வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) அவர்களின் நடவடிக்கைகள்
முன்னிலை: திரு.மு.செல்வராஜ்**

ந.க.பி5/2865/2018

நாள்: .10.2019

பொருள்: மகாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்டம் - 2019-20-இராஜபாளையம் ஊராட்சி ஒன்றியம் - Krishnapuram ஊராட்சியில் Span Culvert அமைக்க நிர்வாக அனுமதி வழங்கப்பட்டது-வேலை உத்தரவு வழங்கி உத்தரவிடல்-சார்பு.

பார்வை: தலைவர்/மாவட்ட ஆட்சியர், விருதுநகர் மாவட்ட ஊரக வளர்ச்சி முகமை அவர்களின் நடவடிக்கைகள் ந.க.138240/2019, date:17.09.19

உத்தரவு:

2019-20-ம் ஆண்டு மகாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்டத்தின் கீழ் இராஜபாளையம் ஊராட்சி ஒன்றியம் Krishnapuram ஊராட்சியில் தடுப்பணை Span Culvert அமைக்க நிர்வாக அனுமதி வழங்கப்பட்டுள்ளது. மேற்படி தடுப்பணை Span Culvert பணிகளை கீழ்க்கண்ட நிபந்தனைகளுக்குட்பட்டு செய்து முடிக்க சம்மந்தப்பட்ட ஊராட்சி செயலருக்கு வேலை உத்தரவு வழங்கி உத்தரவிடப்படுகிறது.

Sl. No.	Name of the Village Panchayat	Name of the work	Estimate Amount	MGNREGS Work ID
6	Krishnapuram	19-20 Const. of 3.00m Span Culvert at amman thoppu road @ch 2930m at Krishnapuram	690000	2924006011/A.V/2904583176

நிபந்தனைகள்

- Span Culvert அமைக்கும் பணிக்கு உரிய அலுவலர்களிடம் தொழில்நுட்ப அனுமதி பெற்று பணிகள் துவங்கப்படவேண்டும்.
- பணிகள் 100% மனித உழைப்பைக்கொண்டதாக இருக்க வேண்டும். எக்காரணம் கொண்டும் இயந்திரங்கள் மற்றும் ஒப்பந்தக்காரர்கள் ஈடுபடுத்தக்கூடாது.
- இந்த பணிகளுக்கு கிராம சபையின் ஒப்புதல் பெறப்பட வேண்டும். மேற்படி பணி 3 மாதங்களுக்குள் முடிக்கப்பட வேண்டும்.
- Span Culvert அமைக்கும் பணியில் ஈடுபடும் பணியாளர்களுக்கு தினசரி ஊதியம் ம.கா.தே.ஊ.வே.உ.திட்ட நடைமுறைப்படி ஒன்றிய பொறியியல் பிரிவில் அளவீடு செய்யப்பட்டு வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) அனுமதியின் பேரில் பணியாளர்களுக்கு ஒவ்வொரு வாரமும் ஊதியம் வழங்கப்படும்.
- Span Culvert அமைக்கும் பணி ஒன்றிய பணிப் பார்வையாளரால் செயல்பாட்டுக் குழு முன்பாக முன் அளவீடு மேற்கொள்ளப்பட்டு செயல்பாட்டுக் குழுவினரால் சான்று செய்யப்பட வேண்டும்.
- பணி ஆரம்பிக்கும் முன்பும் பணி நடைபெறும்போதும் பணி முடிவுற்ற நிலை ஆகிய மூன்று நிலைகளில் புகைப்படம் எடுத்து தவறாது முடிவுறிக்ையில் இணைக்கப்பட வேண்டும்.

**இராஜபாளையம் வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) அவர்களின் நடவடிக்கைகள்
முன்னிலை: திரு.மு.செல்வராஜ்**

ந.க.பி5/2865/2018

நாள்: .10.2019

பொருள்: மகாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்டம் -
2019-20-இராஜபாளையம் ஊராட்சி ஒன்றியம் -
Krishnapuram ஊராட்சியில் Span Culvert அமைக்க நிர்வாக
அனுமதி வழங்கப்பட்டது-வேலை உத்தரவு வழங்கி
உத்தரவிடல்-சார்பு.

பார்வை: தலைவர்/மாவட்ட ஆட்சியர், விருதுநகர் மாவட்ட ஊரக
வளர்ச்சி முகமை அவர்களின் நடவடிக்கைகள்
ந.க.138314/2019, date:17.09.19

உத்தரவு:

2019-20-ம் ஆண்டு மகாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்டத்தின் கீழ் இராஜபாளையம் ஊராட்சி ஒன்றியம் Krishnapuram ஊராட்சியில் தடுப்பணை Span Culvert அமைக்க நிர்வாக அனுமதி வழங்கப்பட்டுள்ளது. மேற்படி தடுப்பணை Span Culvert பணிகளை கீழ்க்கண்ட நிபந்தனைகளுக்குட்பட்டு செய்து முடிக்க சம்மந்தப்பட்ட ஊராட்சி செயலருக்கு வேலை உத்தரவு வழங்கி உத்தரவிடப்படுகிறது.

Sl. No.	Name of the Village Panchayat	Name of the work	Estimate Amount	MGNREGS Work ID
7	Krishnapuram	19-20 Const of 1.50 m Span Culvert at 1809m at Amanthoppu Road in Krishnapuram Pt	426000	2924006011/AV/2904583450

நிபந்தனைகள்

- Span Culvert அமைக்கும் பணிக்கு உரிய அலுவலர்களிடம் தொழில்நுட்ப அனுமதி பெற்று பணிகள் துவங்கப்பட வேண்டும்.
- பணிகள் 100% மனித உழைப்பைக்கொண்டதாக இருக்க வேண்டும். எக்காரணம் கொண்டும் இயந்திரங்கள் மற்றும் ஒப்பந்தக்காரர்கள் ஈடுபடுத்தக்கூடாது.
- இந்த பணிகளுக்கு கிராம சபையின் ஒப்புதல் பெறப்பட வேண்டும். மேற்படி பணி 3 மாதங்களுக்குள் முடிக்கப்பட வேண்டும்.
- Span Culvert அமைக்கும் பணியில் ஈடுபடும் பணியாளர்களுக்கு தினசரி ஊதியம் ம.கா.தே.ஊ.வே.உ.திட்ட நடைமுறைப்படி ஒன்றிய பொறியியல் பிரிவில் அளவீடு செய்யப்பட்டு வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) அனுமதியின் பேரில் பணியாளர்களுக்கு ஒவ்வொரு வாரமும் ஊதியம் வழங்கப்படும்.
- Span Culvert அமைக்கும் பணி ஒன்றிய பணிப் பார்வையாளரால் செயல்பாட்டுக் குழு முன்பாக முன் அளவீடு மேற்கொள்ளப்பட்டு செயல்பாட்டுக் குழுவினரால் சான்று செய்யப்பட வேண்டும்.
- பணி ஆரம்பிக்கும் முன்பும் பணி நடைபெறும்போதும் பணி முடிவுற்ற நிலை ஆகிய மூன்று நிலைகளில் புகைப்படம் எடுத்து தவறாது முடிவறிக்கையில் இணைக்கப்பட வேண்டும்.

**இராஜபாளையம் வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) அவர்களின் நடவடிக்கைகள்
முன்னிலை: திரு.மு.செல்வராஜ்**

ந.க.பி5/2865/2018

நாள்: .10.2019

பொருள்: மகாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்டம் - 2019-20-இராஜபாளையம் ஊராட்சி ஒன்றியம் - Krishnapuram ஊராட்சியில் Span Culvert அமைக்க நிர்வாக அனுமதி வழங்கப்பட்டது-வேலை உத்தரவு வழங்கி உத்தரவிடல்-சார்பு.

பார்வை: தலைவர்/மாவட்ட ஆட்சியர், விருதுநகர் மாவட்ட ஊரக வளர்ச்சி முகமை அவர்களின் நடவடிக்கைகள் ந.க.138317/2019, date:17.09.19

உத்தரவு:

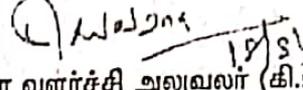
2019-20-ம் ஆண்டு மகாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்டத்தின் கீழ் இராஜபாளையம் ஊராட்சி ஒன்றியம் Krishnapuram ஊராட்சியில் தடுப்பணை Span Culvert அமைக்க நிர்வாக அனுமதி வழங்கப்பட்டுள்ளது. மேற்படி தடுப்பணை Span Culvert பணிகளை கீழ்க்கண்ட நிபந்தனைகளுக்குட்பட்டு செய்து முடிக்க சம்மந்தப்பட்ட ஊராட்சி செயலருக்கு வேலை உத்தரவு வழங்கி உத்தரவிடப்படுகிறது.

Sl. No.	Name of the Village Panchayat	Name of the work	Estimate Amount	MGNREGS Work ID
8	Krishnapuram	19-20 Const. of 1.50m Span Culvert at amman thoppu road @ch 2502m at Krishnapuram	426000	2924006011/AV/2904583173

நிபந்தனைகள்

- Span Culvert அமைக்கும் பணிக்கு உரிய அலுவலர்களிடம் தொழில்நுட்ப அனுமதி பெற்று பணிகள் துவங்கப்படவேண்டும்.
- பணிகள் 100% மனித உழைப்பைக்கொண்டதாக இருக்க வேண்டும். எக்காரணம் கொண்டும் இயந்திரங்கள் மற்றும் ஒப்பந்தக்காரர்கள் ஈடுபடுத்தக்கூடாது.
- இந்த பணிகளுக்கு கிராம சபையின் ஒப்புதல் பெறப்பட வேண்டும். மேற்படி பணி 3 மாதங்களுக்குள் முடிக்கப்பட வேண்டும்.
- Span Culvert அமைக்கும் பணியில் ஈடுபடும் பணியாளர்களுக்கு தினசரி ஊதியம் ம.கா.தே.ஊ.வே.உ.திட்ட நடைமுறைப்படி ஒன்றிய பொறியியல் பிரிவில் அளவீடு செய்யப்பட்டு வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) அனுமதியின் பேரில் பணியாளர்களுக்கு ஒவ்வொரு வாரமும் ஊதியம் வழங்கப்படும்.
- Span Culvert அமைக்கும் பணி ஒன்றிய பணிப் பார்வையாளரால் செயல்பாட்டுக் குழு முன்பாக முன் அளவீடு மேற்கொள்ளப்பட்டு செயல்பாட்டுக் குழுவினரால் சான்று செய்யப்பட வேண்டும்.
- பணி ஆரம்பிக்கும் முன்பும் பணி நடைபெறும்போதும் பணி முடிவுற்ற நிலை ஆகிய மூன்று நிலைகளில் புகைப்படம் எடுத்து தவறாது முடிவறிக்கையில் இணைக்கப்பட வேண்டும்.

7. பணி முடிவுற்றதும் முடிவறிக்கை செயல்பாட்டுக் குழு உறுப்பினர்களால் சான்றளிக்கப்பட வேண்டும்.
8. பணி நடைபெற்று முடிந்தவுடன் ஊராட்சியில் உள்ள புதிய சொத்துக்கள் பதிவேட்டில் பதிவு செய்யப்பட வேண்டும்.
9. இப்பணி செயல்பாடு மற்றும் ஆவணங்கள் சமூகத்தணிக்கைக்கு உட்படுத்தப்படும்.
10. பணிமுடிவுற்றவுடன், பணிமுடிவுற்றமைக்கான பணி முடிவறிக்கை வைத்திருக்கவேண்டும். அதில் ஒன்றிய மற்றும் உதவிப் பொறியாளர்கள் கையொப்பம் இருக்க வேண்டும்.
11. ம.கா.தே.ஊ.வே.உ.திட்ட வழிகாட்டி நெறிமுறைகளைப் பின்பற்றி பணி முடிக்கப்பட்ட உடன் முடிவறிக்கை வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) மூலமாக இம்முகமைக்கு அனுப்பி வைக்கப்பட வேண்டும்.
12. Citizen Information Board கண்டிப்பாக வைக்கப்பட வேண்டும்.
13. பணிகள் குறித்து Work File தயார் செய்யப்பட வேண்டும்.


 வட்டார வளர்ச்சி அலுவலர் (கி.ஊ)
 இராஜபாளையம்

பெறுநர்:
 ஊராட்சி செயலர்
 Krishnapuram ஊராட்சி.


 18.19.

நகல்:

- 1) திட்ட இயக்குநர், மாவட்ட ஊரக வளர்ச்சி முகமை விருதுநகர் அவர்களுக்கு பணிநடனுப்பப்படுகிறது.
- 2) உதவி செயற் பொறியாளர் (ஊ.வ), திருவில்லிபுத்தூர் அவர்களுக்கு பணிந்து சமர்ப்பிக்கப்படுகிறது.
- 3) உதவிப் பொறியாளர் (ஊ.வ) இராஜபாளையம் (உரிய நடவடிக்கைக்கு)
- 4) ஒன்றிய பணிமேற்பார்வையாளர், இராஜபாளையம் ஊராட்சி ஒன்றியம் தக்க மேல் நடவடிக்கைக்கு அனுப்பப்படுகிறது.

**இராஜபாளையம் வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) அவர்களின் நடவடிக்கைகள்
முன்னிலை: திரு.மு.செல்வராஜ்**

ந.க.பி5/2865/2018

நாள்: .10.2019

பொருள்: மகாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்டம் - 2019-20-இராஜபாளையம் ஊராட்சி ஒன்றியம் - Krishnapuram ஊராட்சியில் Span Culvert அமைக்க நிர்வாக அனுமதி வழங்கப்பட்டது-வேலை உத்தரவு வழங்கி உத்தரவில்-சார்பு.

பார்வை: தலைவர்/மாவட்ட ஆட்சியர், விருதுநகர் மாவட்ட ஊரக வளர்ச்சி முகமை அவர்களின் நடவடிக்கைகள் ந.க.138349/2019, date:17.09.19

உத்தரவு:

2019-20-ம் ஆண்டு மகாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்டத்தின் கீழ் இராஜபாளையம் ஊராட்சி ஒன்றியம் Krishnapuram ஊராட்சியில் தடுப்பணை Span Culvert அமைக்க நிர்வாக அனுமதி வழங்கப்பட்டுள்ளது. மேற்படி தடுப்பணை Span Culvert பணிகளை கீழ்க்கண்ட நிபந்தனைகளுக்குட்பட்டு செய்து முடிக்க சம்மந்தப்பட்ட ஊராட்சி செயலருக்கு வேலை உத்தரவு வழங்கி உத்தரவிடப்படுகிறது.

Sl. No.	Name of the Village Panchayat	Name of the work	Estimate Amount	MGNREGS Work ID
9	Krishnapuram	19-20 Const. of 1.50m Span Culvert at amman thoppu road @ch 2870m at Krishnapuram	426000	2924006011/AV/2904583175

நிபந்தனைகள்

- Span Culvert அமைக்கும் பணிக்கு உரிய அலுவலர்களிடம் தொழில்நுட்ப அனுமதி பெற்று பணிகள் துவங்கப்பட வேண்டும்.
- பணிகள் 100% மனித உழைப்பைக்கொண்டதாக இருக்க வேண்டும். எக்காரணம் கொண்டும் இயந்திரங்கள் மற்றும் ஒப்பந்தக்காரர்கள் ஈடுபடுத்தக்கூடாது.
- இந்த பணிகளுக்கு கிராம சபையின் ஒப்புதல் பெறப்பட வேண்டும். மேற்படி பணி 3 மாதங்களுக்குள் முடிக்கப்பட வேண்டும்.
- Span Culvert அமைக்கும் பணியில் ஈடுபடும் பணியாளர்களுக்கு தினசரி ஊதியம் ம.கா.தே.ஊ.வே.உ.திட்ட நடைமுறைப்படி ஒன்றிய பொறியியல் பிரிவில் அளவிட்டு செய்யப்பட்டு வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) அனுமதியின் பேரில் பணியாளர்களுக்கு ஒவ்வொரு வாரமும் ஊதியம் வழங்கப்படும்.
- Span Culvert அமைக்கும் பணி ஒன்றிய பணிப் பார்வையாளரால் செயல்பாட்டுக் குழு முன்பாக முன் அளவிட்டு மேற்கொள்ளப்பட்டு செயல்பாட்டுக் குழுவினரால் சான்று செய்யப்பட வேண்டும்.
- பணி ஆரம்பிக்கும் முன்பும் பணி நடைபெறும்போதும் பணி முடிவுற்ற நிலை ஆகிய மூன்று நிலைகளில் புகைப்படம் எடுத்து தவறாது முடிவறிக்கையில் இணைக்கப்பட வேண்டும்.

**இராஜபாளையம் வட்டார வளர்ச்சி அலுவலர்(சி.ஊ) அவர்களின் நடவடிக்கைகள்
முன்னிலை: திரு.மு.செல்வராஜ்**

ந.க.பி5/2865/2018

நாள்: .10.2019

பொருள்: மகாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்டம் - 2019-20-இராஜபாளையம் ஊராட்சி ஒன்றியம் - Krishnapuram ஊராட்சியில் Span Culvert அமைக்க நிர்வாக அனுமதி வழங்கப்பட்டது-வேலை உத்தரவு வழங்கி உத்தரவிடல்-சார்பு.

பார்வை: தலைவர்/மாவட்ட ஆட்சியர், விருதுநகர் மாவட்ட ஊரக வளர்ச்சி முகமை அவர்களின் நடவடிக்கைகள் ந.க.189582/2019, date:17.10.19

உத்தரவு:

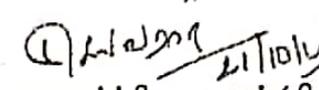
2019-20-ம் ஆண்டு மகாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்டத்தின் கீழ் இராஜபாளையம் ஊராட்சி ஒன்றியம் Krishnapuram ஊராட்சியில் தடுப்பணை Span Culvert அமைக்க நிர்வாக அனுமதி வழங்கப்பட்டுள்ளது. மேற்படி தடுப்பணை Span Culvert பணிகளை கிழக்கண்ட நிபந்தனைகளுக்குட்பட்டு செய்து முடிக்க சம்மந்தப்பட்ட ஊராட்சி செயலருக்கு வேலை உத்தரவு வழங்கி உத்தரவிடப்படுகிறது.

Sl. No.	Name of the Village Panchayat	Name of the work	Estimate Amount	MGNREGS Work ID
10	Krishnapuram	19-20 Construction of bridge at amman thoppu road @ch 4365m at Krishnapuram	1223471	2924006011/AV/2904583181

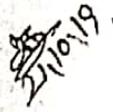
நிபந்தனைகள்

1. Span Culvert அமைக்கும் பணிக்கு உரிய அலுவலர்களிடம் தொழில்நுட்ப அனுமதி பெற்று பணிகள் துவங்கப்படவேண்டும்.
- 2.பணிகள் 100% மனித உழைப்பைக்கொண்டதாக இருக்க வேண்டும். எக்காரணம் கொண்டும் இயந்திரங்கள் மற்றும் ஒப்பந்தக்காரர்கள் ஈடுபடுத்தக்கூடாது.
3. இந்த பணிகளுக்கு கிராம சபையின் ஒப்புதல் பெறப்பட வேண்டும். மேற்படி பணி 3 மாதங்களுக்குள் முடிக்கப்பட வேண்டும்.
4. Span Culvert அமைக்கும் பணியில் ஈடுபடும் பணியாளர்களுக்கு தினசரி ஊதியம் ம.கா.தே.ஊ.வே.உ.திட்ட நடைமுறைப்படி ஒன்றிய பொறியியல் பிரிவில் அளவீடு செய்யப்பட்டு வட்டார வளர்ச்சி அலுவலர்(சி.ஊ) அனுமதியின் பேரில் பணியாளர்களுக்கு ஒவ்வொரு வாரமும் ஊதியம் வழங்கப்படும்.
5. Span Culvert அமைக்கும் பணி ஒன்றிய பணிப் பார்வையாளரால் செயல்பாட்டுக் குழு முன்பாக முன் அளவீடு மேற்கொள்ளப்பட்டு செயல்பாட்டுக் குழுவினரால் சான்று செய்யப்பட வேண்டும்.
6. பணி ஆரம்பிக்கும் முன்பும் பணி நடைபெறும்போதும் பணி முடிவுற்ற நிலை ஆகிய மூன்று நிலைகளில் புகைப்படம் எடுத்து தவறாது முடிவறிக்கையில் இணைக்கப்பட வேண்டும்.

7. பணி முடிவுற்றதும் முடிவறிக்கை செயல்பாட்டுக் குழு உறுப்பினர்களால் சான்றளிக்கப்பட வேண்டும்.
8. பணி நடைபெற்று முடிந்தவுடன் ஊராட்சியில் உள்ள புதிய சொத்துக்கள் பதிவேட்டில் பதிவு செய்யப்பட வேண்டும்.
9. இப்பணி செயல்பாடு மற்றும் ஆவணங்கள் சமூகத்தணிக்கைக்கு உட்படுத்தப்படும்.
10. பணிமுடிவுற்றவுடன், பணிமுடிவுற்றமைக்கான பணி முடிவறிக்கை வைத்திருக்கவேண்டும். அதில் ஒன்றிய மற்றும் உதவிப் பொறியாளர்கள் கையொப்பம் இருக்க வேண்டும்.
11. ம.கா.தே.ஊ.வே.உ.திட்ட வழிகாட்டி நெறிமுறைகளைப் பின்பற்றி பணி முடிக்கப்பட்ட உடன் முடிவறிக்கை வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) மூலமாக இம்முகமைக்கு அனுப்பி வைக்கப்பட வேண்டும்.
12. Citizen Information Board கண்டிப்பாக வைக்கப்பட வேண்டும்.
13. பணிகள் குறித்து Work File தயார் செய்யப்பட வேண்டும்.


 வட்டார வளர்ச்சி அலுவலர் (கி.ஊ)
 இராஜபாளையம்

பெறுநர்:
 ஊராட்சி செயலர்
 Krishnapuram ஊராட்சி.


 21/10/19

நகல்:

- 1) திட்ட இயக்குநர், மாவட்ட ஊரக வளர்ச்சி முகமை விருதுநகர் அவர்களுக்கு பணிநிறுத்தப்படுகிறது.
- 2) உதவி செயற் பொறியாளர் (ஊ.வ), திருவில்லிபுத்தூர் அவர்களுக்கு பணிநிறுத்த சமர்ப்பிக்கப்படுகிறது.
- 3) உதவிப் பொறியாளர் (ஊ.வ) இராஜபாளையம் (உரிய நடவடிக்கைக்கு)
- 4) ஒன்றிய பணிமேற்பார்வையாளர், இராஜபாளையம் ஊராட்சி ஒன்றியம் தக்க மேல் நடவடிக்கைக்கு அனுப்பப்படுகிறது.

**இராஜபாளையம் வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) அவர்களின் நடவடிக்கைகள்
முன்னிலை: திரு.மு.செல்வராஜ்**

ந.க.பி5/2865/2018

நாள்: .10.2019

பொருள்: மகாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்டம் - 2019-20-இராஜபாளையம் ஊராட்சி ஒன்றியம் - Krishnapuram ஊராட்சியில் Span Culvert அமைக்க நிர்வாக அனுமதி வழங்கப்பட்டது-வேலை உத்தரவு வழங்கி உத்தரவிடல்-சார்பு.

பார்வை: தலைவர்/மாவட்ட ஆட்சியர், விருதுநகர் மாவட்ட ஊரக வளர்ச்சி முகமை அவர்களின் நடவடிக்கைகள் ந.க.189582/2019, date:29.10.19

உத்தரவு:

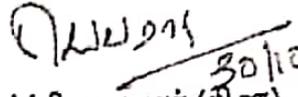
2019-20-ம் ஆண்டு மகாத்மா காந்தி தேசிய ஊரக வேலை உறுதித் திட்டத்தின் கீழ் இராஜபாளையம் ஊராட்சி ஒன்றியம் Krishnapuram ஊராட்சியில் தடுப்பணை Span Culvert அமைக்க நிர்வாக அனுமதி வழங்கப்பட்டுள்ளது. மேற்படி தடுப்பணை Span Culvert பணிகளை கீழ்க்கண்ட நிபந்தனைகளுக்குப்பட்டு செய்து முடிக்க சம்மந்தப்பட்ட ஊராட்சி செயலருக்கு வேலை உத்தரவு வழங்கி உத்தரவிடப்படுகிறது.

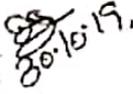
Sl. No.	Name of the Village Panchayat	Name of the work	Estimate Amount	MGNREGS Work ID
11	Krishnapuram	2019-20 Construction of 3.00 M Span Culvert at Amman Thoppu Road in Krishnapuram pls	690000	2924006011/AV/2904584555

நிபந்தனைகள்

1. Span Culvert அமைக்கும் பணிக்கு உரிய அலுவலர்களிடம் தொழில்நுட்ப அனுமதி பெற்று பணிகள் துவங்கப்படவேண்டும்.
- 2.பணிகள் 100% மனித உழைப்பைக்கொண்டதாக இருக்க வேண்டும். எக்காரணம் கொண்டும் இயந்திரங்கள் மற்றும் ஒப்பந்தக்காரர்கள் ஈடுபடுத்தக்கூடாது.
3. இந்த பணிகளுக்கு கிராம சபையின் ஒப்புதல் பெறப்பட வேண்டும். மேற்படி பணி 3 மாதங்களுக்குள் முடிக்கப்பட வேண்டும்.
4. Span Culvert அமைக்கும் பணியில் ஈடுபடும் பணியாளர்களுக்கு தினசரி ஊதியம் ம.கா.தே.ஊ.வே.உ.திட்ட நடைமுறைப்படி ஒன்றிய பொறியியல் பிரிவில் அளவிடு செய்யப்பட்டு வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) அனுமதியின் பேரில் பணியாளர்களுக்கு ஒவ்வொரு வாரமும் ஊதியம் வழங்கப்படும்.
5. Span Culvert அமைக்கும் பணி ஒன்றிய பணிப் பார்வையாளரால் செயல்பாட்டுக் குழு முன்பாக முன் அளவிடு மேற்கொள்ளப்பட்டு செயல்பாட்டுக் குழுவினரால் சான்று செய்யப்பட வேண்டும்.
6. பணி ஆரம்பிக்கும் முன்பும் பணி நடைபெறும்போதும் பணி முடிவற்ற நிலை ஆகிய மூன்று நிலைகளில் புகைப்படம் எடுத்து தவறாது முடிவறிக்கையில் இணைக்கப்பட வேண்டும்.

7. பணி முடிவுற்றதும் முடிவறிக்கை செயல்பாட்டுக் குழு உறுப்பினர்களால் சான்றளிக்கப்பட வேண்டும்.
8. பணி நடைபெற்று முடிந்தவுடன் ஊராட்சியில் உள்ள பூரிய சொத்துக்கள் பதிவேட்டில் பதிவு செய்யப்பட வேண்டும்.
9. இப்பணி செயல்பாடு மற்றும் ஆவணங்கள் சமூகத்தணிக்கைக்கு உட்படுத்தப்படும்.
10. பணிமுடிவுற்றவுடன், பணிமுடிவுற்றமைக்கான பணி முடிவறிக்கை வைத்திருக்கவேண்டும். அதில் ஒன்றிய மற்றும் உதவிப் பொறியாளர்கள் கையொப்பம் இருக்க வேண்டும்.
11. ம.கா.தே.ஊ.வே.உ.திட்ட வழிகாட்டி நெறிமுறைகளைப் பின்பற்றி பணி முடிக்கப்பட்ட உடன் முடிவறிக்கை வட்டார வளர்ச்சி அலுவலர்(கி.ஊ) மூலமாக இம்முகமைக்கு அனுப்பி வைக்கப்பட வேண்டும்.
12. Citizen Information Board கண்டிப்பாக வைக்கப்பட வேண்டும்.
13. பணிகள் குறித்து Work File தயார் செய்யப்பட வேண்டும்.


 வட்டார வளர்ச்சி அலுவலர் (கி.ஊ)
 இராஜபாளையம்


 30.10.19

பெறுநர்:
 ஊராட்சி செயலர்
 Krishnapuram ஊராட்சி.

நகல்:

- 1) திட்ட இயக்குநர், மாவட்ட ஊரக வளர்ச்சி முகமை விருதுநகர் அவர்களுக்கு பணித்தனுப்பப்படுகிறது.
- 2) உதவி செயற் பொறியாளர் (ஊ.வ), திருவில்லிபுத்தூர் அவர்களுக்கு பணிந்து சமர்ப்பிக்கப்படுகிறது.
- 3) உதவிப் பொறியாளர் (ஊ.வ) இராஜபாளையம் (உரிய நடவடிக்கைக்கு)
- 4) ஒன்றிய பணிமேற்பார்வையாளர், இராஜபாளையம் ஊராட்சி ஒன்றியம் தக்க மேல் நடவடிக்கைக்கு அனுப்பப்படுகிறது.

அனுப்புநர்

திரு.சங்கர்.எஸ்.நாராயணன்,எம்.எஸ்சி,(விவ),
வேளாண்மை துணை இயக்குநர்/
மாவட்ட ஆட்சியரின் நேர்முக உதவியாளர்(விவ)
விருதுநகர்.

பெறுநர்

மாவட்ட ஆட்சியர்,
விருதுநகர்.

கடித எண்: வி1/24417/2020

நாள்: 23.10.2020

ஐயா,

பொருள்: வேளாண்மை - தோட்டக்கலை பயிர்கள் சாகுபடி பரப்பு கள ஆய்வு
மேற்கொண்டது -விபரம் சமர்ப்பித்தல்-தொடர்பாக.

பார்வை: வேளாண்மை உதவி இயக்குநர், இராஜபாளையம் அவர்களின்
கடித எண்: ஆ5/2020-2021, நாள்: 23.10.2020.
தோட்டக்கலை துணை இயக்குநர், விருதுநகர் அவர்களின்
கடித எண்:இ7/5656/2017, நாள்: 23.10.2020.

மாவட்ட ஆட்சித் தலைவர், விருதுநகர் அவர்களின் அறிவுரையின்படி 20.10.2020
அன்று விருதுநகர் மாவட்டம் இராஜபாளையம் வட்டம், திருச்சலூர் வருவாய் கிராமம்
இராஜபாளையம் அய்யனார் கோவில் இணைப்புச்சாலை அமைத்திட சாத்தியக்கூறுகள்
தொடர்பாக கள ஆய்வு மேற்கொள்ளப்பட்டதின் ஆய்வு அறிக்கை கீழ்க்கண்ட விபரப்படி
பார்வை (1) மற்றும் (2)-ல் கண்ட கடிதங்கள் மூலம் பெறப்பட்ட அறிக்கை உடன் பணிஷ்டன்
சமர்ப்பிக்கிறேன்.

1. இராஜபாளையம் வட்டாரம் அயன்கொல்லங்கொண்டான்-2ல் கிராமத்தில் 50
விவசாயிகள் சுமார் 45 ஹெக்டேர் பரப்பில்- தோட்டக்கலை பயிர்கள்.
2. இராஜபாளையம் வட்டாரம் திருச்சலூர் கிராமத்தில் 30 விவசாயிகள் சுமார் 14
ஹெக்டேர் பரப்பில் தோட்டக்கலை பயிர்களாகிய மா, பலா, கொய்யா, நெல்லி,
எலுமிச்சை ஆகிய பயிர்களை சாகுபடி செய்து வருகிறார்கள்.
3. இராஜபாளையம் வட்டாரம் திருச்சலூர் கிராமத்தில் புறம்போக்கு புல எண்-31.33/2-ல்
அரசு தோட்டக்கலை பண்ணை அமைப்பதற்கு கருத்துரு சமர்ப்பிக்கப்பட்டுள்ளதாக
தெரிவிக்கப்பட்டுள்ளது.
4. மேலும் பார்வை (2)-ல் கண்ட இராஜபாளையம் வேளாண்மை உதவி இயக்குநர்
கடிதத்தில் சுமார் 30 விவசாயிகள் 65 ஹெக்டேர் பரப்பில் தென்னை தோப்புகள்
உள்ளது.

மேற்கண்ட 110 விவசாயிகள் 124 ஹெக்டேர் பரப்பில் சாகுபடி செய்துள்ள
வேளாண் பணிகளுக்கு பணியாட்களை சென்று வருவதற்கும் விளைபொருட்களை
சந்தை படுத்துவதற்கும் போக்குவரத்து வசதி அவசியம் தேவைப்படுவதால்

இணைப்புச்சாலை வசதி அமைத்து தர பார்வைக் கடிதங்கள் மூலம் கேட்டுக் கொள்ளப்பட்டுள்ளது என்றும் கள ஆய்விதரம் சாலை வசதி அமைத்து தர வேண்டியது மிக அவசியம் என்பதனையும் கண்டறியப்பட்டுள்ளது என்பதனை பணிவுடன் தெரிவித்துக் கொள்கிறேன்.

மேலும் சாலை வசதி அமைத்து கொடுக்கும் பட்சத்தில் வேளாண்மை மற்றும் தோட்டக்கலை பயிர்கள் கூடுதல் பரப்பு சாகுபடி செய்வதற்கு வாய்ப்பு உள்ளது என்பதனை பணிவுடன் தெரிவித்துக் கொள்கிறேன்.

கருக்கம்

வ. எண்	துறை	கிராமம்	விவசாயிகளின் எண்ணிக்கை	சாகுபடி பரப்பு
1	வேளாண்மைத்துறை	திருச்சலூர்	60- (தென்னை)	65 ஹெக்டேர் 1625 ஏக்கர்
2	தோட்டக்கலைத்துறை	அயன் கொல்வங்கொண்டான்-2	50-(மா, பலா, கொய்யா, எலுமிச்சை, நெல்லி)	45 ஹெக்டேர் 1125 ஏக்கர்
3	தோட்டக்கலைத்துறை	திருச்சலூர்	30- (மா, பலா, கொய்யா, எலுமிச்சை, நெல்லி)	14 ஹெக்டேர் 35 ஏக்கர்
4	தோட்டக்கலைத்துறை	திருச்சலூர்	அரசு தோட்டக்கலை பண்ணை அமைப்பதற்கு புறம்போக்கு இடம் சர்வே எண்: 31,33/2 தேர்வு செய்து கருத்துரு சமர்ப்பிக்கப்பட்டுள்ளது.	12.095 ஹெக்டேர் 30 ஏக்கர்

வேளாண்மை துணை இயக்குநர்,
மாவட்ட ஆட்சியரின் நேர்முக உதவியாளர்(விவ),
விருதுநகர்.

இணைப்பு: பார்வை (1) மற்றும் (2)-ன் கடித நகல்கள்.

100

HUNDRED RUPEE

भारत INDIA
INDIA NON JUDICIAL

தமிழ்நாடு வரலாறு TAMILNADU

M. சி. வி. சி.

24/01/19
100/-

BU 87966

சுமார் கி. ரூ. 100/-
சுமார் கி. ரூ. 100/-

M. சி. வி. சி.
முத்திரைகள் சி. ரூ. 100/-
சுமார் கி. ரூ. 100/-
சுமார் கி. ரூ. 100/-

நன்கொடைப்பத்திரம்

உத்தேச சொத்து மதிப்பு ரூபாய் 100/-

25.01.2019ம் தேதி தமிழ் விளம்பி ஆண்டு கை மாநகம் 11 ம் தேதிக்கு,
தமிழ்நாடு மாநிலம் தமிழக அரசு மேதகு ஆளுநர்
அவர்களுக்கு, இராஜபாளையம் ஊராட்சி ஒன்றியம் எல்கைக்குள்பட்ட
அயன்கொல்லாங்கொண்டான் சிராமம் - 2, ஊராட்சி மன்றத்திற்கு,
தற்போகைய ஊராட்சி ஒன்றியம் ஆகையாளர் மற்றும் மேற்படியார்
ஸ்தாபனத்தில் வரும் ஆகையார் மூலமாக மேற்படி இராஜபாளையம்
ஊராட்சி ஒன்றியத்திற்கு,

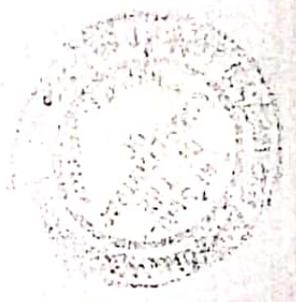
சுமார் கி. ரூ. 100/-
சுமார் கி. ரூ. 100/-
சுமார் கி. ரூ. 100/-

வீருதூதகர் மாவட்டம் இராஜபாளையம் தாலுகா இராஜபாளையம்
டவுண் புதுப்பாளையம் சங்கரன்கோவில் ரோடு (இந்திராநகர்) கதவு
எண்.216/A4 உள்ள வீட்டில் வசித்து வரும் நந்தல் வேட்.
முத்துச்சாமிராஜா அவர்கள் குமாரர் N.M.ராதாகிருஷ்ணராஜா (Driving
Licence No.TN67Z19910000768 Mobile No.9443332205 Age 57) 1, மேற்படி
டவுண் பழையபாளையம் மாடசாமிதேவாலில் தெரு கதவு எண்.237 உள்ள
வீட்டில் வசித்து வரும் பூசப்பாடி வெங்கடராஜா அவர்கள் குமாரர்
P.V.சுப்பிரமணியராஜா (Election Identity Card No.GRV1313204 Mobile
No.9443351746 Age 62) 2, மேற்படி டவுண் பழையபாளையம் தர்மராஜா
பெரிய தெரு பழைய கதவு எண்.99 புதிய கதவு எண்.171 உள்ள வீட்டில்
வசித்து வரும் வேட்.N.S.அன்காமராஜா அவர்கள் மனைவி கவிதாராணி
(Election Identity Card No.GRV1542737 Mobile No.9486029046 Age 42) 3,
மேற்படி 3வது நபரின் குமாரத்திகள் ரஜ்மிதா (Election Identity Card
No.SKU1134089 Mobile No.9486029046 Age 23) 4, சூ பழா (Election Identity Card
No.SKU1437789 Mobile No.9486029046 Age 19) 5, ஆகிய நபர்கள் ஜந்து
பேர்களும் சேர்ந்து எழுதிக்கொடுத்த நன்வொடைப்பத்திரம்.

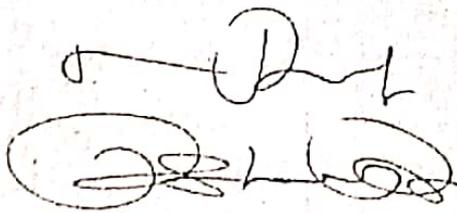


A. Leavitha Ram.
A. Rashmi tha.
A. Rubashree

1	முதலில் 2019	ஆண்டு	245	ஆளம்
19	நாள்	கொண்ட		
2	வது	நாள்		
				பதிவு செய்தல்



என்.சி.வென்றால், எங்களில் 1வது நபருக்கு இராஜா கையம் சார்பதிகம் 1.1478.143.144.1953/1996 நம்பர் கிரயப்பத்திரப்படயும், மேற்படி சார்பதிகம் 1.1478.181.183.2049/1996 நம்பர் கிரயப்பத்திரப்படயும் பாத்தியப்பட்டும், எங்களில் 2வது நபருக்கு மேற்படி சார்பதிகம் 1.1478.145.147.1954/1996 நம்பர் கிரயப்பத்திரப்படயும், எங்களில் 3வது நபரின் கணவரும் 4,5 நபர்களின் தகப்பனாருமான அன்மராஜா அவர்களுக்கு மேற்படி சார்பதிகம் 1.1478.201.202.1974/1996 நம்பர் கிரயப்பத்திரப்பட தனித்து பாத்தியப்பட்டும் மேற்படியார் அனுபவித்து வந்து மேற்படியார் 08.12.2012ம் தேதியில் காலமானபின்பு மேற்படி வாரிசுமுறைப்படி எங்களில் 3,4,5 நபர்களுக்கும் மற்றும் மேற்படி அன்மராஜா அவர்கள் பெற்றோர்கள் சுப்பிரமணியராஜா, ஆனந்தம் ஆகியோர்களுக்கும் பாத்தியப்பட்டும் பொதுவாக அனுபவித்து வந்து, மேற்படி சுப்பிரமணியராஜா அவர்கள் 09.09.2017ம் தேதியிலும் ஆனந்தம் அவர்கள் 21.03.2015ம் தேதியிலும் காலமானபின்பு எங்களில் 3,4,5 நபர்களுக்கு பாத்தியப்பட்டும் எவ்வித வில்லங்கமின்றி நாம் அனுபவித்து வருகிற இதன் தபசில் கண்ட சொத்தில் உள்ள விவசாய நிலங்களுக்கு வண்டிப்பாகை அமைத்து அதன் வரியாக விவசாய இருபொருள்களை



A. Karitharani
A. Rashmita

A. Rubashree

19	மார்ச் 2019	மேற்படி 295	மேற்படி
3	மேற்படி		
			மேற்படி



வண்டி வாகனாதிகள் மூலம் கொண்டு செல்வதற்காக வண்டிப்பாதை ஏற்படுத்த இந்த நன்கொடைப்பத்திரம் மூலம் தபசில் கண்ட சொத்தை பாத்தியப் படுத்திக்கொடுத்திருப்பதால் நாளது தேதி முதல் இராஜபாளையம் ஊராட்சி ஒன்றியம் சர்வதந்திர பாத்தியமாய் ஆண்டனுபவித்துக் கொள்ள வேண்டியது. இந்த நன்கொடைப் பத்திரத்தை நாங்கள் எக்காரணத்தைக் கொண்டும் ரத்து செய்யவோ, மாற்றவோ, சீர்திருத்தம் செய்யவோ எங்களுக்கு அதிகாரம் இல்லை. தபசில் கண்ட சொத்தை இராஜபாளையம் ஊராட்சி பெயருக்கு பட்டா மாற இத்துடன் புள்ளிமனுக் கொடுத்திருக்கிறோம்.

சொத்து விபரம்

தபசில் விருதுநகர் பழிவு மாவட்டம் இராஜபாளையம் சார்பதிவாளர் சரகம் அயன்கொல்லங்கொண்டான் சிராமம் - 2 பட்டா எண். 714 அ.ப.ச. 2216/1B நிர் ஹெக்டேர் 0.49.5க்கு ஏக்கர் 1 செண்டு 22ல் தென்கிழக்கு பக்கத்தில் வண்டிப்பாதைக்காக ஒதுக்கப்பட்ட நிலம் செண்டு 9 இதற்கு நான்கு மால்

- வடக்கு . . சர்வே எண். 2216/1பி நிர் வடக்குபக்கம் உள்ள நிலம்
- கிழக்கு . . வண்டிப்பாதையும், பாரஸ்ட் நிலமும்
- தெற்கு . . பாரஸ்ட் நிலம்
- மேற்கு . . சர்வே எண். 2216/1பி நிர் மேற்கு பக்கம் உள்ள நிலம்

A. Leelitharan
A. Rashmitha
A. Rubasheer

1	மே 2017	மே 2017	295	மே 2017
19	சென்னை			
4				



2) மேற்படி கிராமம் பட்டா எண்.243 அ.பு.ச.2220 நிர் ஹெக்டேர் 0.80.0க்கு ஏக்கர் . 1 செண்டு 98ல் தெற்கு பக்கத்தில் வண்டிப்பாதைக்காக ஒதுக்கப்பட்ட நிலம் செண்டு 16 இதற்கு நான்கு மால்

வடக்கு. . .சர்வே எண்.2220 நிர் வடக்கு பக்கம் உள்ள நிலம்

கிழக்கு. . .சர்வே எண்.2219 நிர்-நிலம்

தெற்கு. . .பாரஸ்ட் நிலமும் இதன் 3லக்க சொத்தும்

மேற்கு.. .சர்வே எண்.2220 நிர் மேற்கு பக்கம் உள்ள நிலம்

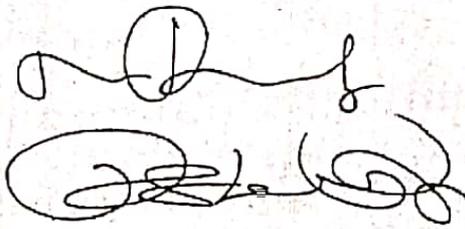
3) மேற்படி 2லக்க சொத்தின் தெற்கு பக்கத்தில் பட்டா எண்.243 அ.பு.ச.2222/2 நிர் ஹெக்டேர் 0.51.0க்கு ஏக்கர் 1 செண்டு 26ல் தென்கிழக்கு பக்கத்தில் வண்டிப்பாதைக்காக ஒதுக்கப்பட்ட நிலம் செண்டு 9 இதற்கு நான்கு மால்

வடக்கு...சர்வேஎண்.2222/2நிர் வடக்குபக்கம் உள்ள நிலமும்,
இதன் 2லக்க சொத்தும்

கிழக்கு. .பாரஸ்ட் நிலம்

தெற்கு. .பாரஸ்ட் நிலம்

மேற்கு. . .சர்வே எண்.2222/2 நிர் மேற்கு பக்கம் உள்ள நிலம்



A. Kartharan

A. Rashmitra

A. Rubashan

1	முத்தம் 2017ம் வருடத்து 29.5ம் ஆண்டம்
19	தாள்களைக் கொண்டது
5	வது தாள்கள்
	பதிவு அலுவலர்



4) மேற்படி கிராமம் பட்டா எண்.319 அ.ப.ச.2219/1 நிர் ஹெக்டேர் 0.73.5க்கு ஏக்கர் 1 செண்டு 82ல் தென்மேற்கு பக்கத்தில் வண்டிப்பாதைக்காக ஒதுக்கப்பட்ட நிலம் செண்டு 4 இதற்கு நான்கு மால்

வடக்கு. . .சர்வே எண்.2220 நிர் நிலம்

கிழக்கு. . .சர்வே எண்.2219 நிர் கிழக்கு பக்கம் உள்ள நிலம்

தெற்கு. . .வண்டிப்பாதை

மேற்கு. . .பாரஸ்ட் நிலம்

மேற்படி சொத்து கிருஷ்ணாபுரம் பஞ்சாயத்து இராஜபாளையம் பஞ்சாயத்து யூனியன் எல்லைக்குட்பட்டது.



A. Rashmitha

A. Rubashree

A. Leelakumarani

சாட்சிகள்

1. G. Lovinderaj (கோவிந்தராஜகுரு) த/பெ குருசாமி, கதவு எண்.261, கம்பர் தெற்கு தெரு ஆவரம்பட்டி இராஜபாளையம் - 626117 (Election Identity Card No. TN/35/209/0072130 Age 52)

2. 

(ஸ்ரீனிவாசன்) த/பெ சுப்பிரமணியராஜா கதவு எண்.70 மாடசாமி கோவில் தெரு இராஜபாளையம் - 626117 (Election Identity Card No. SKU0715821 Age 27)

வரைவு செய்தவர்



S. CHANDRAN
S/o. S. M. SUBBARAJA
DOCUMENT WRITER
LICENCE No: A/2082/VGR/2000
RAJAPALAYAM - 626-117.

1	புத்தம் 2019	புத்தம் 2019	புத்தம் 2019
19	தாள்களைக் கொண்டு		
6	வசூலாக		
			புத்தம் 2019



Annexure - XI

Phone & Fax : 04563-260565
Email - grizzledsquirrelwls@gmail.com

TAMIL NADU FOREST DEPARTMENT

From
Thiru.P.Muhammed Shabab. IFS.,
Wildlife Warden,
Grizzled Squirrel Wildlife Sanctuary,
Srivilliputtur.

To,
The District Collector,
Virudhunagar District,
Virudhunagar.

C.No. D/3981/2020 Dated. 09.09.2020.

Sir,

Sub : Forests – Eco Sensitive Zone of Grizzled Squirrel Wildlife Sanctuary,
Srivilliputtur - Violation - Regarding.

Ref : 1) News published in "The Hindu" Newspaper dated : 07.09.2020.

2) Principal Chief Conservator of Forests (HoFF), Chennai, Endt No.
WL4/31415/2020 dated:07.09.2020.

I wish to state that as per the Government of India notification no: 3580 dated: 01.11.2019, final notification in Eco Sensitive Zone of Grizzled Squirrel Wildlife Sanctuary, Srivilliputtur has been declared by Ministry of Environment, Forest and Climate Change, Government of India , New Delhi (Enclosure -1).

As per Government of India notification no: 3580 dated: 01.11.2019, Final Notification of Eco Sensitive Zone of Grizzled Squirrel Wildlife Sanctuary, Srivilliputtur (Page no: 26 of notification) the Central Government has already been constituted monitoring committee for effective monitoring of the provisions of this notification under sub section (3) of section 3 of the Environment (Protection) Act, 1986 (29 of 1986), comprising of the following namely :-

1.	The District Collector, Virudhunagar	Chairman
2.	Revenue Divisional Officer, Sivakasi	Member
3.	District Revenue officer, Virudhunagar	Member
4.	A representative of Non-government Organisation working in the field of wildlife conservation to be nominated by State Government	Member
5.	An expert in Biodiversity nominated by the State Government	Member
6.	An expert in Ecology and Environment to be nominated by the State Government	Member
7.	A representative from State Public Works Department	Member
8.	Wildlife Warden, Srivilliputtur	Member Secretary

As per the notification, three type of activities was mentioned (Page 24 to 26)
1. Prohibited activities 2. Regulated activities and 3. Promoted activities.

As per the petition received from Thiru.M.S. Murugan, S/o. Seeniappan, Ilandaikulam (Enclosure -2) stating that, there is a road formation and improvement work in Eco Sensitive Zone of Grizzled Squirrel Wildlife Sanctuary, Srivilliputtur.

Further a news was published in "The Hindu" Newspaper (dated:07.09.2020) (Enclosure -3) regarding the road and culvert formation near Vellakal odai in Eco sensitive zone. In this regards, it has been noticed that Forest boundary stones has been damaged and soil has been removed from the Reserved Forest.

Hence I request you to kindly instruct the user agency not to proceed with the works until permission received from competent authority under Eco sensitive zone guidelines.

Encl :

1. Government of India notification no: 3580
dated: 01.11.2019, final notification in
Eco Sensitive Zone of Grizzled Squirrel
Wildlife Sanctuary, Srivilliputtur ---- Enclosure -1
2. Petition of Thiru.M.S. Murugan, S/o. Seeniappan,
Ilandaikulam ---- Enclosure -2
3. The Hindu" Newspaper report (dated:07.09.2020) ---- Enclosure -3

Yours faithfully
(Sd).P.Muhammed Shabab.
Wildlife Warden

Copy to Project Director, District Rural Development Agency, Virudhunagar District,
Virudhunganar.

/t.c.b.o/

Superintendent
9-9-20